ARLASENSE

4553422 18/05/2020
[International Registration No.: 1537083]
Croda International Plc
Cowick Hall, Snaith, Goole, East Yorkshire DN14 9AA United Kingdom
Proposed to be Used
IR DIVISION
Chemicals for use in industry; chemicals for use in personal care compositions; chemicals for use in skin care products; chemical ingredients for use in the manufacture of cosmetic products; chemical ingredients for use in the manufacture of skin care products; emollient and solvent compositions for industrial and manufacturing use.
KOLLITAB

4554761  12/05/2020
[International Registration No. : 1538115]
BASF SE
Carl-Bosch-Strasse 38 67063 Ludwigshafen am Rhein Germany
Proposed to be Used
IR DIVISION
Chemical products for industrial purposes, namely additives for the pharmaceutical and cosmetic industries.
Trade Marks Journal No: 1961, 17/08/2020

4554960 12/05/2020
[International Registration No. : 1537913]
BASF SE
Carl-Bosch-Strasse 38 67063 Ludwigshafen am Rhein Germany
Proposed to be Used
IR DIVISION
Chemicals for use in industry, in particular binders for anodes of Li-Ion-batteries.
Proposed to be Used
IR DIVISION
Chemical products used in agriculture, horticulture and forestry; soil fertilizers; fertilizers.
Trade Marks Journal No: 1961, 17/08/2020 Class 2

Superior Products International II, Inc.
10835 West 78th Street Shawnee KS 66214 United States of America

Proposed to be Used
IR DIVISION
Anti-corrosive and fire retardant coatings; Coating preparations having water repellent properties; Paints; Paints for use on internal and external building surfaces; Paints for preventing or inhibiting rust; Paints for preventing or inhibiting corrosion; Paints for encapsulating lead; Paints for encapsulating harmful materials in existing surface finishes; Preservative coatings for insulation, drywall, and masonry; Primers; Primers for preparing surfaces to be painted; Water repellent paints.
Proposed to be Used

IR DIVISION

Cl.3; Cosmetics; toiletries; body cleaning and beauty care preparations; serums for cosmetic purposes; cosmetic masks; sunscreen preparations; moisturisers; non-medicated soaps; aromatherapy, essential oils and essential oils blends; talcum powder; hair care preparations; skin care preparations; skin toners; nail care preparations; potpourri; bath salts; essential oils (non pharmaceutical) for treatment of ailments; none of the aforementioned being perfumery, antiperspirants or deodorants for personal use.
Priority claimed from 02/04/2020; Application No. : 4020200055190 ;Republic of Korea
4517057    08/04/2020
[International Registration No. : 1529726]
AMOREPACIFIC CORPORATION
100, Hangang-daero, Yongsan-gu Seoul Republic of Korea
Proposed to be Used
IR DIVISION
Essential oils for cosmetic purposes; non-medicated toiletry preparations; make-up; cosmetic preparations for baths; cosmetic preparations for skin care; make-up foundations; sunscreen preparations; compacts containing make-up; skin cleansers; non-medicated skin creams; perfumes; hair gels; lipsticks; cosmetics; lavender oil; cotton wool for cosmetic purposes; shampoos; cosmetic soaps; dentifrices.
AMOREPACIFIC CORPORATION
100, Hangang-daero, Yongsan-gu Seoul Republic of Korea

Proposed to be Used

IR DIVISION

Essential oils for cosmetic purposes; non-medicated toiletry preparations; make-up; cosmetic preparations for baths; cosmetic preparations for skin care; make-up foundations; sunscreen preparations; hair care preparations; skin cleansers; non-medicated skin creams; perfumes; hair gels; cosmetic preparations for the hair and scalp; cosmetics; lavender oil; cotton wool for cosmetic purposes; shampoos; cosmetic soaps; dentifrices.
Trade Marks Journal No: 1961, 17/08/2020

Class 3

Priority claimed from 10/04/2020; Application No. : 4020200060849 ;Republic of Korea

International Registration No. : 1530927

17/04/2020

AMOREPACIFIC CORPORATION

4523024

100, Hangang-daero, Yongsan-gu Seoul Republic of Korea

Proposed to be Used

IR DIVISION

Essential oils for cosmetic purposes; non-medicated toiletry preparations; make-up; cosmetic preparations for baths; cosmetic preparations for skin care; make-up foundations; sunscreen preparations; compacts containing make-up; skin cleansers; non-medicated skin creams; perfumes; hair gels; lipsticks; cosmetics; lavender oil; cotton wool for cosmetic purposes; shampoos; cosmetic soaps; dentifrices.
HORTENSIA H

4523216  28/04/2020
[International Registration No. : 1403822]
MERCADONA, S.A.
Valencia, 5 E-46016 Tavernes Blanques (Valencia) Spain

Proposed to be Used

IR DIVISION

Bleaching preparations and other substances for laundry use; cleaning, polishing, degreasing and abrasive preparations; soaps; perfumery, essential oils, cosmetics, hair lotions; dentifrices.
 masters metal

Priority claimed from 08/04/2020; Application No. : 88864671 ;United States of America
4523314  15/04/2020

[International Registration No. : 1530324]

LJULJA BEAUTY INC.
135 E57th Street New York NY 10022 United States of America

Proposed to be Used

IR DIVISION

Cosmetics, makeup, makeup preparations and cosmetic preparations for skin.
SHADOW BLOCKS

Priority claimed from 15/11/2019; Application No. : 4599025 ;France
4526465  11/05/2020
[International Registration No. : 1511925]
L'OREAL
14 rue Royale F-75008 Paris France
Proposed to be Used
IR DIVISION
Make-up.
HERMES PLEIN AIR

4533833   22/05/2020
[International Registration No. : 1512103]

HERMES INTERNATIONAL
24, rue du Faubourg Saint-Honoré F-75008 PARIS France

Proposed to be Used
IR DIVISION

Non-medicated toiletry preparations and cosmetic products; cosmetic preparations for beauty care; tissues impregnated with cosmetic lotions; cosmetic creams; beauty masks; oils for cosmetic use; make-up products; make-up foundations; make-up powder; make-up removing products; skin-cleansing products; sunscreen preparations; cosmetic skin-tanning preparations.
SKY HIGH

Priority claimed from 22/11/2019; Application No. : 4601215 ;France
4535677  04/05/2020
[International Registration No. : 1513856]
L’OREAL
14 rue Royale F-75008 PARIS France
Proposed to be Used
IR DIVISION
Eye make-up.
INNISFREE SIMPLE LABEL

Priority claimed from 03/03/2020; Application No. : 4020200035309; Republic of Korea
4536924  08/05/2020
[International Registration No. : 1535125]

INNISFREE CORPORATION
100, Hangang-daero, Yongsan-gu Seoul Republic of Korea

Proposed to be Used
IR DIVISION
Cosmetics; make-up.
TRAIT D'HERMES

Priority claimed from 27/10/2019; Application No. : 4594099 ;France
4538298  21/04/2020

[International Registration No. : 1536688]

HERMES INTERNATIONAL
24 rue du Faubourg Saint-Honoré F-75008 PARIS France

Proposed to be Used

IR DIVISION

Perfumery, perfumery products, toilet water, eau de Cologne, eau de parfum, cosmetic products and preparations, non-medicated toiletry preparations, sanitary products, beauty products, cosmetic body and hair lotions, soaps, deodorants for personal use, essential oils for personal use, tissues impregnated with cosmetic lotions, shower gels, cosmetic preparations for baths, shampoos, cosmetic creams, beauty masks, oils for cosmetic use, cosmetic products for children, make-up products, make-up foundations, lipstick, lip glosses, lip balms, lipstick cases, mascaras, cosmetic preparations for eyelashes, eyebrow cosmetics, make-up powder, blush, make-up pencils, eye liners, make-up removing products, skin cleansing products, nail varnish, nail gels, nail varnish removers, hand and nail care products, mattifying tissues for make-up, sunscreen preparations, cosmetic sun-tanning preparations, shaving and after-shave products.
Dr.Ceuracle

4538410 08/05/2020
[International Registration No. : 1535969]
Leegeehaam Cosmetics
18F, 157, Dosan-daero Gangnam-gu, Seoul Republic of Korea

Proposed to be Used

IR DIVISION
Exfoliant cosmetics; functional cosmetics being skin care preparations; massage oils and lotions; make-up; cosmetics for bath and shower; cosmetic preparations for body care; sunscreen preparations; cosmetic preparations for skin care and skin treatment; cosmetics for spa; facial oils; skin cleansing foams; perfumes and colognes; hair styling preparations; hair care preparations; wipes or tissues impregnated with a skin cleanser (for cosmetic use); beauty masks; mask pack for cosmetic purposes; cosmetic facial masks; make-up removing preparations; cosmetics.
4538432  14/05/2020
[International Registration No. : 1536002]

Manyo Factory Corp.
(Nonhyeon-dong) 2F 3F, 18 Bongeunsarong Gil Gangnam-gu, Seoul Republic of Korea

Proposed to be Used

IR DIVISION

Cosmetics; make-up removing preparations; beauty masks; soaps for personal use; essential oils for personal use; common toilet water; dentifrice; perfume; hair shampoo; non-medicinal feminine hygiene wash.
Danjoungbio Co., Ltd.
85, Homaegok 1-gil, Hojeo-myeon, Wonju-si Gangwon-do Republic of Korea

Proposed to be Used
IR DIVISION
Polishing preparations; functional cosmetics; make-up; cosmetic preparations for the hair and scalp; pre-moistened cleansing tissues; body and beauty care cosmetics; body soaps; cosmetic preparations for body care; toiletry preparations; detergent soap; laundry preparations; cosmetics for use on the skin; cosmetics for animals; essential oils; adhesives for affixing false eyelashes; adhesives for affixing false hair; adhesives for affixing false nails; cosmetics for personal use; cosmetics for personal use; toothpaste; perfumery; perfumes; cosmetics.
Smile Method

Priority claimed from 17/01/2020; Application No.: 4020200009329; Republic of Korea

Han, NuRi
304-ho, 65, Sangam-ro 4-gil, Gangdong-gu Seoul Republic of Korea

Proposed to be Used

IR DIVISION

Cosmetics; body and beauty care cosmetics; cosmetic preparations for skin care; make-up; cosmetic preparations for baths; serums for cosmetic purposes; perfume; hair conditioner; mask pack for cosmetic purposes; eyebrow cosmetics; bath and shower preparations; make-up removing preparations; cosmetic hand creams; beauty soap; natural detergents; cleaning preparations; cleaning agents and preparations; soaps not for personal use; baby detergents; fabric softeners for laundry use.
LITTLE URCHIN

4551523 23/04/2020
[International Registration No.: 1533918]
LITTLEURCHIN PTY LTD
24 Cuzco Street South Coogee NSW 2034 Australia

Proposed to be Used
IR DIVISION

After sun creams; after sun lotions; after sun moisturisers; after sun preparations; after sun products (not medicated); anti-sun preparations (cosmetics); cosmetic products for protection against the sun; cosmetics for protecting the skin from sunburn; cosmetics for suntanning; non-medicated creams for application after exposure to the sun; non-medicated creams for application before exposure to the sun; non-medicated creams for protection against the sun; non-medicated preparations for sun screening; non-medicated preparations for suntanning; non-medicated preparations for the relief of sunburn; non-medicated sun barrier preparations; non-medicated sun blocking preparations; non-medicated sun screening preparations; non-medicated suntan creams; non-medicated suntan lotions; non-medicated suntanning oils; non-medicated suntanning preparations; oils for moisturising the skin after sun bathing; oils for use in suntanning; preparations for the protection of the hair from the sun; preparations for use in suntanning; sun barriers (cosmetics); sun block; sun blocking cream (cosmetics); sun blocking gel (cosmetics); sun blocking lipsticks (cosmetics); sun blocking lotions (cosmetics); sun blocking oils (cosmetics); sun blocking preparations (cosmetics); sun blockers; sun creams (cosmetics); sun gel (cosmetics); sun lotions (cosmetics); sun milk (cosmetics); sun protecting creams (cosmetics); sun protection oils (cosmetics); sun protection products (cosmetics); sun protectors for lips (cosmetics); sun screen preparations (cosmetics); sun screening preparations (cosmetics); sun skin care products (cosmetics); sun-screening preparations; sun-tanning preparations (cosmetics); sunscreen preparations; sunscreens; suntan lotion (cosmetics); suntan milk (cosmetics); suntan oils (cosmetics); suntan preparations (cosmetics); suntan preparations for use on the skin; essential oils; essential oils for personal use; cosmetics for skin tanning; self tanning creams (cosmetic); self tanning lotions (cosmetic); self tanning mists (cosmetic); skin tanning creams for human use; tan lotions (cosmetic); tanning creams (cosmetics); tanning oils (cosmetics); cream perfumes; musk (perfumery); natural oils for perfumes; perfume; perfume oils; bar soap; bath soap; body soaps; cakes of soap; shower soap; soap; exfoliants; exfoliants for the care of the skin; exfoliants for the cleansing of the skin; babies' body milks; baby body milks; body care products (non-medicated); body creams (cosmetics); body moisturisers; body oil; anti-aging creams; anti-wrinkle cream; lip gloss; lipsticks; non-medicated lip balms; cleansing oils; cosmetic products for skin care; essences for skin care; non-medicated products for skin care; non-medicated skin care beauty products; non-medicated skin care products; skin care creams (cosmetic); skin care lotions (cosmetic); skin care oils (cosmetic); skin care products (cosmetic).
RIVIÈRES DE CARTIER

Priority claimed from 05/11/2019; Application No. : 738210 ; Switzerland

4551671  04/05/2020

[International Registration No. : 1534304]

Cartier International AG
Hinterbergstrasse 22, Postfach 61 CH-6312 Steinhausen Switzerland

Proposed to be Used

IR DIVISION

Soaps; perfumes; eau de parfum; eau de toilette; eau de Cologne; after-shave lotions; after-shave balms; perfumed oils; creams and lotions for the face and body; deodorants for personal use; bath gels; shower gels; cosmetics.
LUSTREGLASS

4551723   30/04/2020
[International Registration No. : 1533577]
Make-Up Art Cosmetics Inc.
767 Fifth Avenue New York NY 10153 United States of America
Proposed to be Used
IR DIVISION
Cosmetics, namely, and lip gloss.
Trade Marks Journal No: 1961 , 17/08/2020 Class 3

COCODOR Co., Ltd.
145-17, Wangdam-ro, Mohyeon-eup, Cheoin-gu, Yongin-si Gyeonggi-do Republic of Korea

Proposed to be Used

IR DIVISION

Aromatics for household purposes; air fragrancing preparations; diffuser aromatics; reed diffusers; scented room sprays; fragrance refills for non-electric room fragrance dispensers; natural perfumery made from plants; room fragrances; room fragrancing preparations; aromatic oils; aromatic potpourris; aromatics for use in automobiles; fragrances for cars; pomanders (aromatic substances); incense sticks.
Priority claimed from 29/10/2019; Application No. : 88672434; United States of America
4552929   27/04/2020
[International Registration No. : 1537080]
Codex Beauty Corporation
3130 Alpine Road, Suite 200 Portola Valley CA 94028 United States of America

Proposed to be Used

IR DIVISION
Cosmetics; non-medicated skin care preparations; beauty and health products, namely, skin lotion and gel cleansers for skin; topical skin sprays for cosmetic purposes, namely, skin hydration sprays; non-medicated skin serums; anti-aging creams; sunscreen preparations; sun-tanning lotions and oils; essential oils; massage oils; body lotions; belly skin lotions; belly skin creams; body washes for humans; skin leg creams; skin hand creams; skin and body topical oils and creams for cosmetic use specifically intended for use on feet; facial scrubs; peel-off facial masks; clay skin masks; cleansing facial oils; non-medicated spray preparations for hydrating facial skin, namely, facial mists; make-up removers; non-medicated soaps; non-medicated diaper rash creams; baby lotions; baby oils; hair care preparations; perfumes.
4553104    11/05/2020
[International Registration No. : 1534451]
Li Meihong
201, Building 3, Jiangmen Aoyuan, Pengjiang District, Jiangmen City Guangdong Province China

Proposed to be Used

IR DIVISION

Hair conditioners; cosmetics; hair dyes; hair waving preparations; shampoo; soap; cleansing milk for toilet purposes; cosmetic preparations for skin care; toothpaste; hand soap.
4553208  28/04/2020
[International Registration No. : 1536893]
KIM, MIN WOONG
101Dong 1301Ho (Nonhyeondong, DongyangParagon), 30, Eonju-ro 130-gil, Gangnam-gu Seoul Republic of Korea
Proposed to be Used
IR DIVISION
Shampoo for the care of scalp; shampoo-conditioners; hair shampoos; dandruff shampoos; functional cosmetics being skin care preparations; body and beauty care cosmetics; cosmetics using natural substances; cosmetics; hair care preparations; hair essences.
Trade Marks Journal No: 1961, 17/08/2020  Class 3

FREDDIE MERCURY

Priority claimed from 20/11/2019; Application No.: UK00003445668; United Kingdom
4553343  23/04/2020

[International Registration No.: 1537570]

Mercury Songs Limited
Regina House, 124 Finchley Road London NW3 5JS United Kingdom

Proposed to be Used

IR DIVISION

Cosmetics; make-up; cosmetic kits; eyeshadow; eyeshadow palettes; eyebrow cosmetics; eyebrow pencils; mascara; eyeliner; cosmetic pencils; lipsticks; lip glosses; lip liner; lip balm (non-medicated); lipstick cases; make-up primer; foundation; facial concealer; cosmetic powder; skin bronzer; blusher; false eyelashes; false nails; nail varnish; nail care preparations; hair dyes; hair straightening preparations; glitter for cosmetic purposes; adhesives for cosmetic use; oils for cosmetic purposes; theatrical make-up; beauty balm creams; non-medicatet toiletries; soaps and gels; sunscreen preparations; after-sun lotions; make-up removing preparations; cleaner for cosmetic brushes; perfumery; fragrances; aftershave; cologne; essential oils.
Priority claimed from 20/11/2019; Application No. : 018154938 ;European Union
4553415   18/05/2020
[International Registration No. : 1537106]
Sabine Goesch
Bomhardstrasse 16 82031 Gruenwald Germany

Proposed to be Used

IR DIVISION
Cosmetics; hair care preparations; preparations for body cleansing and beauty care; non-medicated skin care preparations; nail care preparations; bath preparations; eye creams and eye gel; makeup removers; deodorants and antiperspirants; oral hygiene preparations; hair removal preparations and preparations for shaving; after shave preparations; perfumes and fragrances for personal use; sunscreen preparations.
ISDIN SI-NAILS

4574329 19/05/2020
[International Registration No. : 1540826]
ISDIN, S.A.
C/ Provençals, 33 E-08019 BARCELONA Spain
Proposed to be Used
IR DIVISION
Nail care and beautification products [cosmetics].
VOCE VIVA

Priority claimed from 05/12/2019; Application No. : 4605131 ;France
4574720   19/05/2020
[International Registration No. : 1540458]
L’OREAL
14 rue Royale F-75008 PARIS France
Proposed to be Used
IR DIVISION
Scented soaps; perfumes; eau de Cologne; eaux de toilette; eau de parfum; body deodorants; perfuming and cleaning preparations; scented body lotions and creams; essential oils.
BluEV

Priority claimed from 31/01/2020; Application No.: 018190117; European Union
4536928  12/05/2020

[International Registration No.: 1535213]

FUCHS PETROLUB SE
Friesenheimer Straße 17 68169 Mannheim Germany

Proposed to be Used
IR DIVISION

Industrial oils and greases, lubricants; mineral oils.
COCODOR Co., Ltd.
145-17, Wangdam-ro, Mohyeon-eup, Cheoin-gu, Yongin-si Gyeonggi-do Republic of Korea

Proposed to be Used

IR DIVISION

Industrial wax; rosemary candles; vegetable wax; wax [raw material]; beeswax; perfumed candles; tallow candles; aromatherapy fragrance candles; aromatic candles; candles for night lights; candles; sumac wax [sumach wax]; bougies in the nature of wax candles; nightlights [candles]; Christmas tree candles; tealight candles; paraffin; paraffin wax; scented candles; yellow beeswax.
KENLIFA

Priority claimed from 08/05/2019; Application No. : 730814 ;Switzerland
4401510  05/11/2019

[International Registration No. : 1506397]

IDORSIA PHARMACEUTICALS LTD
Hegenheimermattweg 91 CH-4123 Allschwil Switzerland

Address for service in India/Attorney address:
SKS LAW ASSOCIATES
C-1/611, MAYFAIR TOWER, CHARWOOD VILLAGE, SURAJ KUND, FARIDABAD-121009

Proposed to be Used

IR DIVISION
Pharmaceutical preparations for human beings.
Priority claimed from 23/07/2019; Application No. : 2024798 ;Australia
[International Registration No. : 1509966]
NUFARM AUSTRALIA LIMITED
103 Pipe Road Laverton North VIC 3026 Australia
Address for service in India/Attorney address:
KHAITAN & CO.
ONE INDIABULLS CENTRE, 13TH FLOOR, 841 SENAPATI BAPAT MARG, ELPHINSTONE ROAD, MUMBAI 400013, INDIA.
Proposed to be Used
IR DIVISION
Agricultural pesticides, insecticides, herbicides and fungicides.
4517287  23/04/2020
[International Registration No. : 1354051]
GlaxoSmithKline Biologicals SA
Rue de l’Institut 89 B-1330 Rixensart BE
Proposed to be Used
IR DIVISION
Vaccines for human use.
KERTELSO

4519644    06/04/2020
[International Registration No. : 1528633]
Ovid Therapeutics Inc.
1460 Broadway New York NY 10036 United States of America

Proposed to be Used
IR DIVISION
Pharmaceutical preparations for the treatment of neurological developmental disorders; pharmaceutical preparations for the treatment of neurological disorders.
Trade Marks Journal No: 1961, 17/08/2020 Class 5

Voluntastrol

4523189 24/04/2020
[International Registration No. : 1358090]
The Vitality Project Limited
2 Innovate Road, Lakeside Business Park Ruakaka 0171 New Zealand

Proposed to be Used
IR DIVISION
Dietary nutritional supplements for medical use; nutritional supplements; nutritional supplements for animals (for medical use); nutritional supplements for animals (other than for medical use); nutritional supplements for medical use.
WEKORO

4523387 13/04/2020
[International Registration No. : 1530266]
Mezzion Pharma Co., Ltd.
3F, C & H Bldg 35 Teheran-ro 87-Gil, Gangnam-Gu Seoul 06167 Republic of Korea
Proposed to be Used
IR DIVISION
Pharmaceutical preparations; medicinal preparations; pharmaceuticals.
FYVAPENT

Priority claimed from 27/04/2020; Application No. : 88889548 ;United States of America
4526234  01/05/2020
[International Registration No. : 1532949]
MATINAS BIOPHARMA HOLDINGS, INC.
1545 Route 206 South, Suite 302 Bedminster NJ 07921 United States of America

Proposed to be Used
IR DIVISION
Pharmaceutical preparations for the treatment of cardiovascular and metabolic conditions, which are available by prescription; pharmaceutical preparations for the treatment of cardiovascular and metabolic conditions which are available by prescription, all containing omega-3 fatty acids.
LYPDISO

Priority claimed from 27/04/2020; Application No. : 88889535 ;United States of America

4526244  01/05/2020

[International Registration No. : 1532982]

MATINAS BIOPHARMA HOLDINGS, INC.

1545 Route 206 South, Suite 302 Bedminster NJ 07921 United States of America

Proposed to be Used

IR DIVISION

Pharmaceutical preparations for the treatment of cardiovascular and metabolic conditions, which are available by prescription; pharmaceutical preparations for the treatment of cardiovascular and metabolic conditions which are available by prescription, all containing omega-3 fatty acids.
KYDUITY

Priority claimed from 22/04/2020; Application No. : 745918 ;Switzerland
4526252  22/04/2020

[International Registration No. : 1533066]

F. Hoffmann-La Roche AG
Grenzacherstrasse 124 C H-4070 Basel Switzerland

Proposed to be Used

IR DIVISION

Pharmaceutical preparations for use in immunology.
4526428  13/05/2020
[International Registration No. : 1414587]
AstraZeneca AB
SE-151 85 Södertälje Sweden
Proposed to be Used
IR DIVISION
Pharmaceutical preparations and substances.
ActiNovo

4528980   08/04/2020
[International Registration No. : 1532157]
PlantaCorp GmbH
Banksstr. 4-6 20097 Hamburg Germany
Proposed to be Used
IR DIVISION
Nutritional supplements; food supplements for non-medical purposes; dietary supplements for animals; dietary supplements for humans; food supplements; dietary supplements and dietetic preparations; medicine; pharmaceutical drugs; non-prescription medicines.
SKILJADA
4529000 10/04/2020
[International Registration No.: 1435093]
NOVARTIS AG
CH-4002 Basel Switzerland
Proposed to be Used
IR DIVISION
Pharmaceutical preparations.
Trade Marks Journal No: 1961, 17/08/2020  Class 5

Sogroya

4529008 20/04/2020
[International Registration No. : 1476009]
Novo Nordisk Health Care AG
Thurgauerstrasse 36/38 CH-8050 Zürich Switzerland
Proposed to be Used
IR DIVISION
Pharmaceutical preparations for hormonal treatment.
MIRTUVEO

Priority claimed from 06/11/2019; Application No. : 88682712 ;United States of America 4532542   17/04/2020
[International Registration No. : 1531526]
Seattle Genetics, Inc.
21823 30th Drive S.E. Bothell WA 98021 United States of America
Proposed to be Used
IR DIVISION
Pharmaceutical preparations for the treatment of cancer.
Priority claimed from 25/11/2019; Application No. : 88705983 ;United States of America
4533925  17/04/2020
International Registration No. : 1531238]
Coherus BioSciences, Inc.
333 Twin Dolphin Dr, Suite 600 Redwood City CA 94065 United States of America
Proposed to be Used
IR DIVISION
Pharmaceutical preparations for treatment of ocular diseases and disorders.
TULA

Priority claimed from 12/11/2019; Application No. : 88688508 ;United States of America
4535416 21/04/2020
[International Registration No. : 1534492]
Tula Life, Inc.
200 East 58th Street 15B New York NY 10022 United States of America

Proposed to be Used
IR DIVISION
Nutritional supplements; probiotic supplements; medicated skin care preparations.
Trade Marks Journal No: 1961, 17/08/2020 Class 5

Priority claimed from 06/11/2019; Application No.: 88682716; United States of America

International Registration No.: 1531587

Seattle Genetics, Inc.
21823 30th Drive S.E. Bothell WA 98021 United States of America

Proposed to be Used

HERCULOXYV

Pharmaceutical preparations for the treatment of cancer.
EXOSTING

Priority claimed from 08/11/2019; Application No. : 88685177 ;United States of America
4537198  08/05/2020
[International Registration No. : 1536231]

Codiak BioSciences, Inc.
500 Technology Square 9th Floor Cambridge MA 02139 United States of America

Proposed to be Used

IR DIVISION

Biological preparations comprising extracellular vesicles known as exosomes for therapeutic applications; biological preparations comprising extracellular vesicles known as exosomes for use in the manufacture of pharmaceuticals in the areas of oncology, immune-based diseases, metabolic and fibrotic disorders, neurological disorders, vaccination, and rare diseases.
Priority claimed from 09/04/2020; Application No. : 88866355 ;United States of America
4538306   28/04/2020
[International Registration No. : 1536712]
Biomarin Pharmaceutical Inc.
105 Digital Drive Novato CA 94949 United States of America
Proposed to be Used
IR DIVISION
Pharmaceutical preparations; pharmaceutical preparations for treating genetic diseases and disorders.
Priority claimed from 20/04/2020; Application No. : 018227398 ;European Union
4538502     22/04/2020
[International Registration No. : 1536633]
Gilead Sciences Ireland UC
IDA Business and Technology Park Carrigtóhill Ireland

Proposed to be Used

IR DIVISION

Pharmaceutical preparations; pharmaceutical preparations for the treatment of liver, digestive, respiratory, immunological, oncological and hematological conditions, diseases and disorders; antiviral pharmaceutical preparations; antifungal pharmaceutical preparations; pharmaceutical preparations for the treatment of inflammation; pharmaceutical preparations for the treatment and prevention of infectious diseases; anti-fibrotic pharmaceutical preparations; pharmaceutical preparations for the treatment of blood disorders; pharmaceutical preparations for the treatment of hepatitis, HIV, and coronavirus infection; pharmaceutical preparations for the treatment of arthritis; pharmaceutical preparations for treatment of autoimmune diseases and disorders; pharmaceutical preparations for treatment of gastrointestinal diseases and disorders.
KONFIRI

4538518  13/05/2020
[International Registration No. : 1536176]
Juno Therapeutics, Inc.
400 Dexter Avenue North, Suite 1200 Seattle WA 98109 United States of America

Proposed to be Used
IR DIVISION
Pharmaceutical preparations for the treatment of cancer and auto-immune diseases; pharmaceutical preparations for the treatment of lymphoma; pharmaceutical preparations for inhibiting cytokine production; pharmaceutical preparations that modulate the immune system; cells for medical or clinical use; diagnostic kits consisting primarily of cells for medical or clinical use.
Priority claimed from 13/04/2020; Application No. : 745653 ; Switzerland
4538605   15/04/2020
[International Registration No. : 1534712]
NOVARTIS AG
CH-4002 Basel Switzerland
Proposed to be Used
IR DIVISION
Pharmaceutical preparations.
ZEPTIVITY

Priority claimed from 22/04/2020; Application No. : 746016 ; Switzerland
4538607  23/04/2020
[International Registration No. : 1534759]
F. Hoffmann-La Roche AG
Grenzacherstrasse 124 CH-4070 Basel Switzerland

Proposed to be Used

IR DIVISION
Pharmaceutical preparations for use in immunology.
Trade Marks Journal No: 1961, 17/08/2020 Class 5

Priority claimed from 24/03/2020; Application No. : 018214341 ;European Union
4538681 27/04/2020
[International Registration No. : 1534964]
Beiersdorf AG
Unnastr. 48 20253 Hamburg Germany
Proposed to be Used
IR DIVISION
Sanitary preparations and articles; disinfectants and antiseptics.
VUSANI

Priority claimed from 29/11/2019; Application No. : 018159720 ; European Union
4548206  22/05/2020
[International Registration No. : 1537876]
Bayer Aktiengesellschaft
Kaiser-Wilhelm-Allee 51373 Leverkusen Germany
Proposed to be Used
IR DIVISION
Preparations for destroying vermin; fungicides; herbicides.
SUNLUMIO

Priority claimed from 20/05/2020; Application No. : 747317 ;Switzerland
4549451  20/05/2020
[International Registration No. : 1537794]

F. Hoffmann-La Roche AG
Grenzacherstrasse 124 CH-4070 Basel Switzerland

Proposed to be Used
IR DIVISION
Pharmaceutical preparations for use in oncology.
BEIERSDORF

Priority claimed from 24/03/2020; Application No.: 018214339; European Union
International Application No.: 4551650 27/04/2020
International Registration No.: 1534171

Beiersdorf AG
Unnastr. 48 20253 Hamburg Germany

Proposed to be Used
IR DIVISION
Sanitary preparations and articles; disinfectants and antiseptics.
RAEDYONT

4552962   23/04/2020
[International Registration No. : 1265176]
NOVARTIS AG
CH-4002 Basel Switzerland
Proposed to be Used
IR DIVISION
Pharmaceutical preparations.
LAIRD SUPERFOOD

Priority claimed from 29/04/2020; Application No. : 88894130 ;United States of America
4553014  04/05/2020
[International Registration No. : 1533941]
LAIRD SUPERFOOD, INC.
PO BOX 2270 SISTERS OR 97759 United States of America

Proposed to be Used
IR DIVISION

Dietary beverage supplements for human consumption in liquid and dry mix form for therapeutic purposes.
Priority claimed from 29/11/2019; Application No. : 018159712 ;European Union
4553213  22/05/2020
[International Registration No. : 1537070]
Bayer Aktiengesellschaft
Kaiser-Wilhelm-Allee 51373 Leverkusen Germany
Proposed to be Used
IR DIVISION
Preparations for destroying vermin; fungicides; herbicides.
4553307  08/04/2020
[International Registration No. : 1537291]
Guangdong Risheng Biotechnology Co., Ltd.
Room 6001B, F6, Block A, Huijin Plaza, No. 906, North Baiyun Avenue, Helong Street, Baiyun District, Guangzhou City Guangdong Province China

Proposed to be Used
IR DIVISION
Vitamin preparations; lactose for pharmaceutical purposes; air purifying preparations; sanitary products for medical purposes; babies' napkin-pants (diaper-pants); aseptic cotton; teeth filling material; mothball; pesticides; medicines for veterinary purpose.
IBGARD

4553494  21/04/2020
[International Registration No. : 1181261]
ZX PHARMA LLC
101 Plaza Real South, Suite 205-S Boca Raton FL 33432 United States of America
Proposed to be Used
IR DIVISION
Medicinal food preparations, namely, capsules and sachets comprising fiber and peppermint oil in the form of enteric-coated multiparticulates for use in the treatment of gastrointestinal diseases and disorders.
Priority claimed from 06/02/2020; Application No. 742687; Switzerland

International Registration No. 4554750 27/05/2020

[International Registration No. 1523856]

NOVARTIS AG
CH-4002 Basel Switzerland

Proposed to be Used

IR DIVISION

Pharmaceutical preparations.
Priority claimed from 02/12/2019; Application No.: 88712288; United States of America
4523336  14/04/2020
[International Registration No.: 1530388]
Research Engineering & Manufacturing, Inc.
55 Hammarlund Way, Tech II Middletown RI 02842 United States of America

Proposed to be Used
IR DIVISION
Metal threaded fasteners.
HICOCA INTELLIGENT EQUIPMENT TECHNOLOGY CO., LTD.
NO. 88, LONGTENG ROAD, CHENGYANG DISTRICT QINGDAO China

Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

Proposed to be Used
IR DIVISION
Agricultural machines; noodle cutting machines; wrapping machines; packaging machines; elevating apparatus; dough rolling machines; kneading machines; sealing machines for industrial purposes; belt conveyors; sheaf-binding machines; elevators; conveyors; food processors, electric; food packaging machines; steamed bun making machines.
NUTRIBULLET BABY

4522907    15/04/2020
[International Registration No. : 1530759]
Capbran Holdings, LLC
11601 Wilshire Blvd., Suite 2300 Los Angeles CA 90025 United States of America
Proposed to be Used
IR DIVISION
Electric food blenders; Electric food processors.
4526011  27/04/2020  
[International Registration No. : 1532410]  
CHENGDU CHENGLIN CNC TOOL CO., LTD.  
No.7, Rongtai Avenue, Chengdu Cross Strait, Science Technology Industrial Development Park, Wenjiang District, Chengdu City  
611130 Sichuan Province China  
Proposed to be Used  
IR DIVISION  
Turning tools; boring and reaming tools; hydraulic hand tool; angle grinder; saw table (machine parts); saw machines  
(machines); brushes being parts of generators; generators; pull belts being parts of machines; valves.
Trade Marks Journal No: 1961, 17/08/2020          Class 7

4535426   02/04/2020
[International Registration No. : 1535393]
Kunshan Dingling Automation Technology Co., Ltd.
Room 3, No.1, Dongchang Road, Bacheng Town, Kunshan City Jiangsu Province China
Proposed to be Used
IR DIVISION
Foodstuff packaging machine; industrial robots; handling machines, automatic (manipulators); metalworking machines;
trueing machines; tools (parts of machines); vacuum pumps (machines); valves (parts of machines); suction machines for
industrial purposes; pneumatic cylinder (parts of machines).
4535490  22/04/2020
[International Registration No.: 1531648]
Suzhou SOMAAS Intelligent Technology Co., Ltd
No. 798 Shenlong Road, Lili Town, Wujiang District, Suzhou City Jiangsu Province China
Proposed to be Used
IR DIVISION
Kitchen machines; washing machines; stereo-garage with lifter; elevators; capstans; hoists; lifts [other than ski-lifts]; lift operating apparatus.
Priority claimed from 22/10/2019; Application No.: 30 2019 113 748; Germany
4535809 17/04/2020

[International Registration No. : 1535719]

GEA Tuchenhagen GmbH
Am Industriepark 2-10 21514 Büchen Germany

Proposed to be Used

IR DIVISION

Pumps for hygienic and sterile applications.
Priority claimed from 11/11/2019; Application No. : 302019000082704 ;Italy
4538604    27/04/2020
[International Registration No. : 1534701]
LHD S.p.A.
Via Plossasco-Rivalta n. 30 I-10090 Bruino (TO) Italy

Proposed to be Used

IR DIVISION
Cargo handling machines; loading machines; crabbing machines; lifting machines for handling loads; lifting gear for handling loads; telescopic forks; single-depth telescopic forks; double-depth telescopic forks; triple-depth telescopic forks; variable distance telescopic forks; telescopic forks with treads; tilted telescopic forks for coils; telescopic forks for handling pallets, boxes and packages; lifters for telescopic forks; trilateral telescopic forks; chain or shutter conveyors with telescopic forks; conveyors [machines]; accumulation conveyors; normal or auto-steering shuttles with telescopic forks; lifting tables with telescopic forks.
EMBREX ACCUSIGHT

4552818  14/04/2020
[International Registration No. : 1534404]
Zoetis Services LLC
10 Sylvan Way Parsippany NJ 07054 US
Proposed to be Used
IR DIVISION
Machinery, namely an automated egg identification system for determining and classifying embryo viability of poultry eggs.
Guangzhou Jetinno Intelligent Equipment Co., LTD.
4/F, Building A, No. 2, Ruitai Road, Huangpu, Guangzhou Guangdong China

Proposed to be Used

IR DIVISION

Coffee grinders, other than hand-operated; vending machines; beverage preparation machines, electromechanical; juice extractors, electric; tea processing machines; industrial robots; automatic packing machines for food; food processors, electric; kitchen machines, electric; machines and apparatus for cleaning, electric.
TISABAS

4553399  21/05/2020
[International Registration No. : 1536871]
Ramper Innovations, LLC
505 West Broad St. 306 Boise ID 83702 United States of America

Proposed to be Used
IR DIVISION
Conveyor apparatus for use in sorting and transporting baggage, namely, powered ramps to move luggage onto airplanes; equipment and machinery, namely, belts for machines, conveyors, roller conveyors; assembly for conveyor pulleys, conveyor accessories, namely, conveyor belts, conveyors.
4554762    21/04/2020
[International Registration No. : 1538746]
BOBST MEX SA
Route de Faraz 3 CH-1031 Mexico Switzerland
Proposed to be Used
IR DIVISION
Printing machines, parts and components thereof; machines for shaping and handling paper and cardboard as well as parts and components thereof; all these goods of Swiss origin.
Priority claimed from 09/12/2019; Application No. : 2019-154468 ;J apan
4554805   27/04/2020
[International Registration No. : 1538187]
THAI SENG TRADING CO., LTD.
10-8, Obase-Cho, Tennoji-ku, Osaka-shi Osaka 543-0028 J apan
Proposed to be Used
IR DIVISION
Metalworking machines and tools.
VOLANTIS

Priority claimed from 09/12/2019; Application No. : 01407471 ;Benelux 4554979 26/05/2020

[International Registration No. : 1538756]

FAM, naamloze vennootschap
Neerveld 2 B-2550 Kontich

Proposed to be Used
IR DIVISION

Food cutting machines and spare parts thereof included in this class.
DICKOW
PUMPEN

4569965   26/05/2020
[International Registration No. : 1539903]
Dickow Pumpen GmbH & Co. KG
Siemensstr. 22 84478 Waldkraiburg Germany
Proposed to be Used
IR DIVISION
Pumps and parts thereof, included in this class.
4574335  26/05/2020
[International Registration No. : 1540915]
Walther Flender GmbH
Schwarzer Weg 100-107 40593 Düsseldorf Germany

Proposed to be Used
IR DIVISION
Driving belts and transport belts, in particular timing belts; belt pulleys; heavy-duty conveyor rollers.
Priority claimed from 17/03/2020; Application No. : 44659786 ;China
4574846  12/05/2020
[International Registration No. : 1540571]
CCTY BEARING COMPANY
458 Jinrun Boulevard, Dantu District, Zhenjiang, Jiangsu China
Proposed to be Used
IR DIVISION
Ball-bearings; bearings for transmission shafts; anti-friction bearings for machines; bearing brackets for machines; bearings [parts of machines]; ball rings for bearings; self-oiling bearings.
TubiX

Priority claimed from 08/10/2019; Application No. : 30 2019 232 573 ;Germany
4526336  07/04/2020
[International Registration No. : 1533200]
KNIPEX-Werk C. Gustav Putsch KG
Oberkamper Straße 13 42349 Wuppertal Germany
Proposed to be Used
IR DIVISION
Manually operated tools and devices.
4574631  27/05/2020
[International Registration No. : 1540824]

Yuyao City Dingmao Electrical Appliance Factory
No. 36 Zaotouqiu, Caoyi Village, Xiaocaoe Town, Yuyao, Ningbo City Zhejiang Province China

Proposed to be Used

IR DIVISION

Tableware [knives, forks and spoons]; scissors; goffering irons; tweezers; hair clippers; manicure sets; beard clippers; electric and non electric apparatus for hair removal; manually operated hand tools.
4404583 07/11/2019
[International Registration No. : 1508544]
G.U.N.T. GERÄTEBAU GMBH
Hanskampring 15-17 22885 Barsbüttel Germany
Address for service in India/Attorney address:
D.P. AHUJA & CO
14/2 PALM AVENUE CALCUTTA 700019 INDIA
Proposed to be Used
IR DIVISION
Electric, electronic and mechanical apparatus, equipment and instruments being instructional and teaching material for technical and scientific training purposes in the fields of mechanics, statics, dynamics, the mechanics of materials, experimental tension mechanics, structural engineering, design, materials testing, metal technology, technical fluid mechanics, heat mechanics, utility engineering, regulating and control engineering.
Trade Marks Journal No: 1961, 17/08/2020  Class 9

4418323  07/01/2020
[International Registration No. : 1266265]
TREDESS 2010, S.L.
Volta do Castro, s/n E-15706 Santiago de Compostela Spain
Address for service in India/Agents address:
ANAND AND ANAND.
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
IR DIVISION
Antennas, data processing apparatus, semiconductors, acoustic couplings, alarms, loudspeakers, electric cables, electric collectors, switchboards, electric contacts, electric converters, transmitters (telecommunication), indicators (electricity), intercommunication apparatus, instruments for navigation, radiotelephone sets, life-saving devices, sound transmitting apparatus, magnetic cards, telephone apparatus for television.
TASYL

4501922    25/11/2019
[International Registration No. : 1523031]
TARANGA SYSTEMS LIMITED
74 Ainsdale Road Leicester LE30UA United Kingdom

Proposed to be Used
IR DIVISION
USB flash drives; target trackers [electronic]; wearable activity trackers; solid-state drive [SSD]; radio-frequency beacons receivers; radio-frequency beacons; warning lights [beacons]; software applications; mobile application software; computer application software; computer software applications.
Zenotic

4513809  08/04/2020
[International Registration No. : 1527970]
hangzhou modern eyewear co., ltd
A-901, Ocean International Center, Gongshu District, Hangzhou 317000 Zhejiang China

Proposed to be Used
IR DIVISION
Smart glasses; goggles for sports; eyeglass lenses; eyeglass frames; pince-nez; contact lenses; eyeglass cases; sunglasses; 3D spectacles.
DEACOM

4513937  10/04/2020
[International Registration No. : 1475418]
Deacom, Inc.
601 Lee Road Chesterbrook PA 19087 United States of America

Proposed to be Used
IR DIVISION

Enterprise Resource Planning (ERP) software for manufacturing companies.
4516947 15/04/2020
[International Registration No. : 1529146]
SHENZHEN ICMAX MICRO ELECTRONIC COMPANY LIMITED
2/F, building G2, No.2, Kaiping Street, Oct Creative Culture Park, Shahe Street, Nanshan District, Shenzhen City 518040 Guangdong Province China

Proposed to be Used
IR DIVISION
Semi-conductors; integrated circuits; chips (integrated circuits); semiconductor devices; video screens; magnetic cores; electronic chips.
THALES DMS FRANCE SAS
2 avenue Gay-Lussac F-78990 Elancourt France
Proposed to be Used
IR DIVISION
Airborne maritime-patrol radars.
NETBRIDGE+

Priority claimed from 03/04/2020; Application No. : 88858602 ;United States of America
4517286  03/04/2020

[International Registration No. : 1529228]

Amphenol East Asia Limited
Gueishan District 5F., No. 361 Fusing 1st Road Taoyuan City 33375 China

Proposed to be Used

IR DIVISION

Electrical connectors.
IR DIVISION

Software to control building environmental, access and security systems; speech recognition software; facial recognition software; computer software for biometric systems for the identification and authentication of persons; computer application software; artificial intelligence application software program, downloadable for wireless terminals; application software for smart phone; computer software for application and database integration; software for searching and retrieving information across a computer network.
Hannao 汉脑

4519210  09/04/2020
[International Registration No. : 1528664]
Zhejiang Hannao Digital Technology CO.,Ltd.
No.9 Hehe Road, Danghu Street, Pinghu City, Jiaxing City Zhejiang Province China

Proposed to be Used
IR DIVISION
Data processing apparatus; computer peripheral devices; electronic tags for goods; computer programs, downloadable; face recognition equipment; smartphones; portable media players; cameras [photography]; chips [integrated circuits]; battery chargers.
NBA GLOBAL SCOUT

4523325   14/04/2020
[International Registration No. : 1530345]
NBA Properties, Inc.
Olympic Tower - 645 Fifth Avenue New York NY 10022 United States of America
Proposed to be Used
IR DIVISION
Computer application software for use on computers, laptops, tablets and mobile devices.
Priority claimed from 13/11/2019; Application No. : 2019/32501 ;South Africa
4526038   20/04/2020
[International Registration No. : 1532422]
Microsoft Corporation
One Microsoft Way Redmond WA 98052 United States of America
Proposed to be Used
IR DIVISION
Integrated circuits, namely, integrated circuit chip sets, computer chips.
FOG
CITY

4526049  24/04/2020

[International Registration No. : 1532503]

Pinlock Patent B.V.
Zilverparkkade 135 NL-8232 WL Lelystad Netherlands

Proposed to be Used

IR DIVISION

Protective goggles, visors, face protectors and insert lenses; protective goggles, visors, face protectors and insert lenses for helmets and protective goggles, being parts for motorcycle, military, police, fire brigade and sports helmets and equipment, including for motorcyclists, riot police, the military and the fire brigade; work safety goggles; gas masks, protective face masks for paint sprayers and protective face masks for welders; sunglasses; ski goggles; paintball goggles; skydiving goggles; scuba goggles; scuba diving masks; electrical navigation, instrumentation and telecommunications heads-up display (hud) units for protective goggles, visors, face protectors and insert lenses; communications apparatus for helmets; helmets, including protective helmets, diving helmets, horse riding helmets, bicycle helmets, motorcycle helmets, military helmets, police helmets, fire helmets and sports helmets.
Proposed to be Used

IR DIVISION

Protection devices for personal use against accidents; clothing for protection against accidents, irradiation and fire; protective helmets; respiratory masks, other than for artificial respiration; gloves for protection against accidents; clothing for protection against fire; protective masks*; shoes for protection against accidents, irradiation and fire.
Trade Marks Journal No: 1961, 17/08/2020  Class 9

4527661  22/04/2020
[International Registration No. : 1531020]
Hope Technologic (Xiamen) Co., Ltd.
Area B, 1F., Intregated Bldg., 19 Xinle Rd., Xinyang Street, Hai cong Dist., Xiamen 361206 Fujian China

Proposed to be Used
IR DIVISION
Sensors.
Priority claimed from 16/10/2019; Application No. : 018138231 ;European Union
4528706   15/04/2020
[International Registration No. : 1531856]
Phoenix Contact GmbH & Co. KG
Flachsmarktstr. 8 32825 Blomberg Germany

Proposed to be Used
IR DIVISION
Voltage surge suppressors; lightning conductors; voltage surge protectors.
The Noco Company
30339 Diamond Parkway 102 Glenwillow OH 44139 United States of America

Proposed to be Used
IR DIVISION
Battery chargers; battery jump starters; battery packs; inverters; converters; power packs in the nature of battery packs and batteries; lithium ion batteries.
NOCO BOOST

4529005  27/04/2020

[International Registration No. : 1445015]
The Noco Company
30339 Diamond Parkway 102 Glenwillow OH 44139 United States of America

Proposed to be Used
IR DIVISION
Battery charger; portable power supplies [batteries]; battery jump starter; battery pack; power battery pack.
ABB (CHINA) LIMITED
Universal Plaza, 10 Jiuxianqiao Lu, Chaoyang District 100015 Beijing China

Proposed to be Used

IR DIVISION

Transformers [electricity]; distribution boxes [electricity]; terminals [electricity]; high and low voltage switchboard; instrument transformer; sensors; circuit breakers; distribution boards [electricity]; distribution consoles [electricity].
Trade Marks Journal No: 1961 ,  17/08/2020           Class 9

4535378    04/05/2020
[International Registration No. : 1535560]

Energy Exemplar Pty Ltd
17 Bagot St NORTH ADELAIDE SA 5006 Australia
Drayton Analytics Pty Ltd
17 Bagot St NORTH ADELAIDE SA 5006 Australia

Proposed to be Used

IR DIVISION

Computer software including software recorded on compact disc, hard drive and other non-paper storage medium and including software in downloadable format accessible online, all of the aforementioned for use in simulation, design, analysis and portfolio optimization of the electricity market.
Trade Marks Journal No: 1961, 17/08/2020 Class 9

4535383 29/04/2020
[International Registration No. : 1535610]
SUZHOU HYPONTECH CO., LTD
Room 101, Building 5, No.78, keling Road, SND Suzhou China

Proposed to be Used
IR DIVISION

Inverters [electricity]; distribution boxes [electricity]; solar panels for the production of electricity; electro-dynamic apparatus for the remote control of signals; electric apparatus for commutation; computer software, recorded; computer programs, downloadable; accumulators, electric; monitors [computer programs]; downloadable computer application software for mobile phones; charging stations for electric vehicles; data processing apparatus; transponders; monitoring apparatus, other than for medical purposes.
Priority claimed from 16/03/2020; Application No. : 44620834 ;China
4535489  16/04/2020
[International Registration No. : 1535395]
HUAWEI TECHNOLOGIES CO., LTD.
Huawei Administration Building, Bantian, Longgang District, Shenzhen 518129 Guangdong China

Proposed to be Used
IR DIVISION
Couplers [data processing equipment]; laptop computers; data processing apparatus; computer hardware; humanoid robots with artificial intelligence; smartglasses [data processing apparatus]; smartwatches (data processing apparatus); telecommunication apparatus in the form of jewellery; face recognition device; wearable activity trackers; computer programs, recorded; loudspeakers; television apparatus; headsets; virtual reality headsets; wearable video display monitors; set top box; camcorders; smartphones; tablet computers; video screens; computer servers; network communication equipment; batteries, electric; integrated circuits; graphics processing unit; processors [central processing units]; chips [integrated circuits]; vehicle radios; electronic navigation and positioning equipments and instruments.
Owlchemy Labs Inc.
1600 Amphitheatre Parkway Mountain View CA 94043 United States of America

Proposed to be Used
IR DIVISION
Downloadable computer game software; computer game software downloadable from a global computer network; downloadable computer game software for personal computers and home video game consoles; downloadable computer game programs; downloadable electronic game software for handheld electronic devices; downloadable video and computer game programs; downloadable video game software; downloadable virtual reality game software.
4535528    13/04/2020

[International Registration No. : 1534733]
RUNG SAENG BATTERY CO., LTD.
16,22 Vorajak Road, Banhaht Sub-district 10100 Promprab District, Bangkok Thailand

Proposed to be Used
IR DIVISION
Motorcycle batteries; automotive batteries; car batteries; electric current meters.
4535529  06/04/2020
[International Registration No. : 1534752]
RUNG SAENG BATTERY CO., LTD.
16,22 Vorajak Road, Banbaht Sub-district 10100 Promprab District, Bangkok Thailand
Proposed to be Used
IR DIVISION
Electric current meters; motorcycle batteries; automotive batteries; car batteries.
MULTUZA

Priority claimed from 13/01/2020; Application No. : 018179348 ;European Union
4537552  18/05/2020
[International Registration No. : 1536100]
Roche Diagnostics GmbH
Sandhofer Str. 116 68305 Mannheim Germany

Proposed to be Used
IR DIVISION

Computer software for implementing an algorithm used to identify, filter, analyze, visualize and manage data from biological information processed on nucleic acid sequencers.
TOHATSU

4538287   22/05/2020
[International Registration No. : 1508350]
TOHATSU CORPORATION
5-4, Azusawa 3-chome, Itabashi-ku Tokyo 174-0051 Japan

Proposed to be Used
IR DIVISION
Fire extinguishers; fire hoses; fire hose nozzles; fire engines; sprinkler systems for fire protection; fire pumps; pressure gauges; tachometers; speed indicators; flowmeters; vacuum gauges; other measuring or testing machines and instruments; voltmeters; other electric or magnetic meters and testers.
AOCOOL

Priority claimed from 29/04/2020; Application No. : 4020200072177 ;Republic of Korea
4538296  19/05/2020

[International Registration No. : 1535890]
GOM CO., LTD.
111-42, Asanvalleybuk-ro, Dunpo-myeon Asan-si, Chungcheongnam-do 31409 Republic of Korea

Proposed to be Used
IR DIVISION
Anti-pollution masks for respiratory protection; breathing masks; divers’ masks; dust masks; dust masks for respiration protection; filters for respiratory masks; gas masks; photomask blanks; photomasks; protection masks; protective masks; non-medical respiratory mask filters; respiratory masks, other than for artificial respiration; swimming face masks.
HUAWEI Golden Snap

Priority claimed from 26/12/2019; Application No. : 43377885 ;China
4538375  21/04/2020
[International Registration No. : 1536846]
HUAWEI TECHNOLOGIES CO., LTD.
Administration Building Huawei Technologies Co., Ltd. Bantian, Longgang District Shenzhen China

Proposed to be Used
IR DIVISION

Smartglasses; smartwatches; smartphones; wearable activity trackers; network communication apparatus; tablet
computers; laptop computers; notebook computers; cameras (photography); touch screens; television apparatus;
computer software, recorded; virtual reality headsets; loudspeakers; fluorescent screens; video screens; electronic
numeric displays; computer screens; liquid crystal screens; graphic accelerators; central processing units (processors)
for processing information, data, sound and images; high-definition (HD) integrated graphic chips; computer programs,
recorded; camera lenses for smartphones; fisheye lenses for cameras.
TRUFOCUS

Priority claimed from 30/10/2019; Application No. : 88673665 ;United States of America
4538480  28/04/2020
[International Registration No. : 1536835]
Olympus Corporation
2951 Ishikawa-machi, Hachioji-shi Tokyo 192-8507 Japan

Proposed to be Used
IR DIVISION
Downloadable software for drift compensators for microscopes; downloadable software for use in connection with microscopes and fluorescence image analysis; recorded software for drift compensators for microscopes; recorded software for use in connection with microscopes and fluorescence image analysis; drift compensators for microscopes.
Priority claimed from 28/01/2020; Application No. : 4618321 ;France
4551232  23/04/2020
[International Registration No. : 1534173]
BIOREA
10 rue Ampère, Parc d'Activité de la Tourelle F-22400 LAMBALLE-ARMOR France
Proposed to be Used
IR DIVISION
Laboratory apparatus and instruments; bioreactors for laboratories; fermenters for laboratories.
ETHERGAP

Priority claimed from 01/11/2019; Application No. : 88677079 ;United States of America
4551246    30/04/2020
[International Registration No. : 1533709]

Michael Voss
3435 Ocean Park Blvd, Suite 107-661 Santa Monica CA 90405 United States of America

Proposed to be Used
IR DIVISION

Computer hardware; computer peripherals; computer security appliances, namely, computer hardware for isolating a secure computer network from unsecured networks, VPN (virtual private network) hardware; network security appliances, namely, network access server hardware, computer network adapters.
4551664    27/04/2020
[International Registration No. : 1533636]
Shenzhen Spark Semiconductor Technology Co., Ltd.
03, 10 F, National Technology Building, 109 Baoshen Road, Songpingshan Community, High-tech Park, Xili Street, Nanshan District, Shenzhen Guangdong Province China

Proposed to be Used
IR DIVISION

Integrated circuit memory cards; flash memory card adapters; semi-conductor memory units; USB flash drives; computer memory devices; blank hard disks for computers; computer peripheral devices; satellite navigational apparatus; digital cameras for industrial use; compact digital cameras; point-of-sale [POS] terminals.
INTEOX

4551686  22/04/2020
[International Registration No. : 1533462]
Bosch Sicherheitssysteme GmbH
Robert-Bosch-Platz 1 70839 Gerlingen Germany
Proposed to be Used
IR DIVISION
Cameras [photography].
LCTECH Gesellschaft für Chromatographie und Automatisierung mbH
Daimlerstr. 4 84419 Obertaufkirchen Germany

Proposed to be Used
IR DIVISION
Scientific, measuring, signaling and checking apparatus and instruments; chromatography columns, in particular immunoaffinity and clean-up columns, SPE columns, GPC columns and HPLC columns; apparatus and instruments for recording, transmission, reproduction or processing of sound, images or data; computer software.
PROPOPOINT

Priority claimed from 01/11/2019; Application No. : 88676724; United States of America
4553101  30/04/2020
[International Registration No. : 1533785]

Trimble Inc.
935 Stewart Drive Sunnyvale CA 94085 United States of America

Proposed to be Used
IR DIVISION
Downloadable computer software for use in collecting, organizing, processing, transmitting and viewing data derived from global navigation satellite systems (GNSS) receivers and sensors for use in surveying, mapping, positioning, tracking and navigation.
HUAWEI OVERFLOW

Priority claimed from 20/12/2019; Application No.: 43228251; China
4553387 21/04/2020

[International Registration No.: 1536891]

HUAWEI TECHNOLOGIES CO., LTD.
Administration Building Huawei Technologies Co., Ltd. Bantian, Longgang District Shenzhen China

Proposed to be Used

IR DIVISION

Laptop computers; notebook computers; cameras (photography); touch screens; television apparatus; computer software, recorded; virtual reality headsets; loudspeakers; fluorescent screens; video screens; electronic numeric displays; computer screens; liquid crystal screens; smartglasses; smartwatches; smartphones; wearable activity trackers; network communication apparatus; tablet computers.
HUAWEI XD Fusion Engine

Priority claimed from 26/12/2019; Application No. : 43373420 ;China
4553401   21/04/2020
[International Registration No. : 1536926]
HUAWEI TECHNOLOGIES CO., LTD.
Administration Building Huawei Technologies Co., Ltd. Bantian, Longgang District Shenzhen China

Proposed to be Used

IR DIVISION
Smartglasses; smartwatches; smartphones; wearable activity trackers; network communication apparatus; tablet computers; laptop computers; notebook computers; cameras (photography); touch screens; television apparatus; computer software, recorded; virtual reality headsets; loudspeakers; fluorescent screens; video screens; electronic numeric displays; computer screens; liquid crystal screens; graphic accelerators; central processing units (processors) for processing information, data, sound and images; high-definition (hd) integrated graphic chips; computer programs, recorded; camera lenses for smartphones; fisheye lenses for cameras; computer programs, downloadable; computer programs (downloadable software); computer software applications, downloadable; downloadable mobile phone software applications.
Priority claimed from 07/04/2020; Application No. : 45207886 ;China
4553442  06/05/2020
[International Registration No. : 1537784]
HUAWEI TECHNOLOGIES CO., LTD.
Huawei Administration Building, Bantian, Longgang District, Shenzhen 518129 Guangdong China

Proposed to be Used
IR DIVISION
Chips [integrated circuits]; microchips [computer hardware]; computer software, recorded; network routers; smartphone software applications, downloadable; printed circuits; integrated circuits; circuit boards; sensors; logic gates and circuits; microcontrollers; programmable logic controller.
Priority claimed from 18/12/2019; Application No. : 43151396 ;China
4554797  08/05/2020
[International Registration No. : 1538344]
Zhejiang TTN Electric Co.,Ltd.
No. 28 Chuangda Road, Lucheng, Wenzhou 325000 Zhejiang China

Proposed to be Used

IR DIVISION

Inverters [electricity]; stabilized voltage power supply; voltage regulators; photovoltaic inverters; solar panels for the production of electricity; photovoltaic devices and equipment for solar power generation; module - photovoltaic; solar powered chargers; battery chargers; accumulator jars.
DEFECTOVIEW

Priority claimed from 27/11/2019; Application No. : 018157978 ;European Union
4556095  20/05/2020
[International Registration No. : 1539211]
Felix Förster
Panoramastraße 73 72766 Reutlingen Germany

Proposed to be Used
IR DIVISION

Electronic apparatus for non-destructive testing and testing of materials; electronic apparatus for non-destructive testing of materials by means of eddy current testing; electronic apparatus for non-destructive testing of materials by means of imaging and image processing procedures; probes, test heads and exploring coils for the aforesaid apparatus; sensors, optical sensors and thermal sensors for the aforesaid apparatus; cameras, thermal imaging cameras; electronic data processing equipment for controlling electronic apparatus, and for evaluating information therefrom; data storage for electronic data processing equipment; parts and accessories for the aforesaid goods; software and programs recorded on data carriers for controlling electronic apparatus and for evaluating and presenting the information therefrom.
4556263  11/05/2020
[International Registration No. : 1538495]
Oxyline Sp. z o.o.
ul. Piłsudskiego 23 PL-95-200 Pabianice Poland
Proposed to be Used
IR DIVISION
Protective masks.
FISKER INC.
1580 Francisco Street, Ste B Los Angeles CA 90501 United States of America

Proposed to be Used

IR DIVISION

Downloadable computer software and mobile application software for providing access to information about automobiles and other vehicles, boats, light rails, motorcycles, trains and airplanes; downloadable computer software and mobile application software for providing access to an electronic marketplace for automobiles and other vehicles, boats, light rails, motorcycles, trains and airplanes; downloadable computer software and mobile application software for providing access to related financing services and pricing and availability information; downloadable computer software for coordinating transportation services, namely, software for the automated scheduling and dispatch of motorized vehicles; downloadable computer applications and computer software in the fields of new and used cars and vehicles leases, namely, providing online applications for new and used cars and vehicles leases, providing lease leads for others in the fields of new and used cars and vehicles, searching and browsing cars and vehicles, providing prices of cars and vehicles and cars and vehicles leases, arranging and scheduling delivery of cars and vehicles, providing information and specifications on cars and vehicles, providing interior and exterior digital images of cars and vehicles, and providing online credit checks for cars and vehicles leasing applicants; downloadable computer software and mobile software application for vehicle insurance underwriting and insurance administration; downloadable computer software and mobile application for managing and tracking vehicle history, value and service information, including information on vehicle recalls, maintenance, registration and safety and emission inspections, and obtaining information on recommended vehicle maintenance schedule, service shops, repair estimates and ratings and reviews of service shops; downloadable computer software to access online marketplace for buying and selling vehicles and to shop vehicle financing and insurance; downloadable software application for scheduling home maintenance and repair services; downloadable computer software for fleet management and maintenance; downloadable mobile application software for use in providing retail and ordering services for a wide variety of consumer goods and merchandise for members.
GOTION

4568530  28/04/2020
[International Registration No. : 1539756]
HEFEI GUOXUAN HIGH-TECH POWER ENERGY CO., LTD
No. 7, WeiD Road, Yaohai Industrial Park, Hefei City Anhui Province China

Proposed to be Used
IR DIVISION
Storage battery; cathode; solar cell; battery; vehicle battery; high and low voltage switchboard; storage battery; battery case; anode; battery charger; primary battery pack.
Kirin Gaming+

Priority claimed from 08/04/2020; Application No.: 45245685; China
4568544 27/04/2020

[International Registration No.: 1539881]
Huawei Technologies Co., Ltd.
Administration Building Huawei Technologies Co., Ltd. Bantian, Longgang District Shenzhen China

Proposed to be Used

IR DIVISION
Laptop computers; data processing apparatus; computer hardware; humanoid robots with artificial intelligence; smartglasses; smartwatches; telecommunication apparatus in the form of jewellery; facial recognition equipment; wearable activity trackers; computer programs, recorded; computer software, recorded; loudspeakers; television apparatus; headsets; virtual reality headsets; wearable video display monitors; set-top boxes; camcorders; smartphones; tablet computers; video screens; computer servers; network communication equipment; batteries, electric; integrated circuits; graphics processor units; processors [central processing units]; chips [integrated circuits]; vehicle radios; electronic navigational and positioning apparatus and instruments.
Trade Marks Journal No: 1961 ,  17/08/2020           Class 9

4570134    21/04/2020
[International Registration No. : 1539829]

Jinko Solar Co., Ltd.
No.1 Jingke Road, Shangrao Economic Development Zone, Shangrao City 334100 Jiangxi Province China

**Proposed to be Used**

**IR DIVISION**

Solar panels for production of electricity; photovoltaic modules; photovoltaic apparatus and installations for generating solar electricity; photovoltaic cells; solar-powered battery chargers; chargers for electric batteries; batteries, electric; solar batteries; power inverters; photovoltaic inverters.
Woodpecker End

4513799  08/04/2020
[International Registration No.: 1527916]
GUILIN WOODPECKER MEDICAL INSTRUMENT CO., LTD.
Information Industrial Park, Guilin National High-Tech Zone, Guilin City Guangxi China

Proposed to be Used
IR DIVISION
Surgical apparatus and instruments; medical apparatus and instruments; veterinary apparatus and instruments; diagnostic apparatus for medical purposes; dental apparatus and instruments; lamps for medical purposes; orthodontic appliances; dental apparatus, electric; apparatus for use in medical analysis; medical treatment ultrasonic instruments.
ADAPTDX

4523039    30/04/2020
[International Registration No. : 1493516]
Maculogix, Inc.
3721 TECPORT DRIVE, Suite 301 HARRISBURG PA 17111 United States of America

Proposed to be Used
IR DIVISION
Ophthalmological apparatus and devices, namely, instruments for measuring dark adaptation.
ADAPTDX PRO

4523040  30/04/2020
[International Registration No. : 1488869]
Maculogix, Inc.
Suite 301, 721 TecPort Drive Harrisburg PA 17111 United States of America
Proposed to be Used
IR DIVISION
Medical systems, apparatus, and devices for performing ophthalmic tests and measurements.
SMARTGLOW

Priority claimed from 17/10/2019; Application No. : 88658339 ;United States of America
4523326    15/04/2020
[International Registration No. : 1530360]
Exergen Corporation
400 Pleasant Street Watertown MA 02472 United States of America
Proposed to be Used
IR DIVISION
Medical devices, namely, thermometers, for human and medical use.
Priority claimed from 28/10/2019; Application No. : 88671394 ;United States of America
4526027  20/04/2020
[International Registration No. : 1532405]
Benjamin Ernest Héloïs Jayol
840 N Coronado St, Apt 10 Los Angeles CA 90026 United States of America
Proposed to be Used
IR DIVISION
Sex toys.
CT SPHERIS

4526104  07/04/2020
[International Registration No. : 1532760]

Carl Zeiss Meditec AG
Göschwitzer Str. 51-52 07745 Jena Germany

Proposed to be Used
IR DIVISION
Intraocular lenses.
Trade Marks Journal No: 1961 , 17/08/2020 | Class 10

[Image]

CHIRP

Priority claimed from 28/10/2019; Application No. : 88671324 ;United States of America

International Registration No. : 1532219

Canary Medical Inc.

2620 - 1055 West Georgia Street Vancouver V6E3R5 Canada

Proposed to be Used

IR DIVISION

Cardiovascular devices, namely, synthetic coronary stent grafts; coronary stents; artificial heart valves; angioplasty rings which measure blood flow, blood pressure and blood volume; joint prostheses; medical, surgical and orthopaedic implants made of artificial materials; systems for in vivo cardiovascular blood pressure monitoring comprised primarily of medical sensors for measuring blood pressure, blood flow volume, and heart rate, and also featuring computer hardware and integrated software for communicating and transmitting sensor data; systems for aneurism stent graph comprised primarily of medical sensors for measuring blood pressure, blood flow volume, and heart rate, stent graph leaks, and also featuring computer hardware and integrated software for communicating and transmitting sensor data; systems for hypertension monitoring comprised primarily of medical sensors for measuring blood pressure, blood flow volume, and heart rate, and also featuring computer hardware and integrated software for communicating and transmitting sensor data; systems specially adapted for use with medical devices for monitoring the integrity and function of a medical implant comprised primarily of sensors for determining battery integrity, life and usage, sensor and system integrity, life and usage, and medical implant integrity, functionality and usage, and also featuring computer hardware and integrated software for communicating and transmitting sensor data; sensors specially adapted for use with medical devices for determining integrity, function and usage of integrated component parts in the nature of batteries and remote power sources, and also featuring a microcontroller, wireless transceiver, and memory electronics for use in recording and transferring internal patient data to a medical device external to the body comprised of a wireless transceiver, power source, microcontroller, and primary transceiver for communication with a medical implant.
Günter Bissinger Medizintechnik GmbH
Hans-Theisen-Strasse 1 79331 Teningen Germany

Proposed to be Used

IR DIVISION
Surgical instruments, in particular forceps, scissors, clips and pliers, all of the aforesaid goods including for bipolar or monopolar electrosurgery; parts for surgical instruments, in particular electrodes, handles, shafts, electrical adapters and electric cables; surgical instruments for microsurgery, in particular forceps, scissors and needle holders; medical instruments.
Alwide

4535653  11/05/2020
[International Registration No. : 1534893]
Shanghai MicroPort CardioFlow Medtech Co., Ltd.
Room 101, Block 2, 501 Newton Road Pilot Free Trade Zone, Shanghai China
Proposed to be Used
IR DIVISION
Artificial cardiac valves; cardiac valves for surgical implantation; implants consisting of artificial materials; artificial tissue for viscera; surgical implants comprised of artificial materials; medical apparatus and instruments; stents; catheters; medical guidewires; electrodes for medical use.
TEG

4535727   13/05/2020
[International Registration No. : 1352653]

HAEMOSCOPE CORPORATION
400 Wood Road Braintree MA 02184 United States of America

Proposed to be Used
IR DIVISION

Computerized blood testing devices for use in recording physical characteristics of a blood clot.
ROAR Athletic Performance Corp.
95 Kozlowski Road Milford CT 06461 United States of America

Proposed to be Used
IR DIVISION
Orthotics for the foot and ankle; orthotic inserts for footwear; orthotic inserts for footwear to enhance athletic performance; sporting equipment, namely, sports orthotics for the foot and ankle for enhancing athletic performance.
KAMAPTIVE

Priority claimed from 28/10/2019; Application No. : UK00003439850 ;United Kingdom
4536920  21/04/2020
[International Registration No. : 1535032]
Creo Medical Ltd
Creo House Unit 2, Beaufort Park, Beaufort Park Way Chepstow NP16 5UH United Kingdom

Proposed to be Used

IR DIVISION
Energy devices for use in medical and surgical procedures; energy devices for providing radiofrequency energy, microwave energy, millimetre wave energy, direct current energy, ultrasound energy, radiofrequency energy, bipolar radiofrequency energy, thermal plasma energy or non-thermal plasma energy for use in medical and surgical procedures; diagnostic devices for use in medical and surgical procedures; needles, catheters and instruments for use in medical and surgical procedures; medical and surgical apparatus and instruments.
4537034   20/05/2020
[International Registration No. : 1535803]
Hangzhou Lancet Inc Medical Technology Co, Ltd.
9th Floor, Building 3, No.1818-2, Wenyi West Road, Yuhang Street, Yuhang District, Hangzhou 310021 Zhejiang China
Proposed to be Used
IR DIVISION
Medical device.
MICROBLATE

Priority claimed from 10/10/2019; Application No. : UK00003435426 ;United Kingdom
4538535  06/04/2020
[International Registration No. : 1536780]
Creo Medical Ltd
Creo House Unit 2, Beaufort Park, Beaufort Park Way Chepstow NP16 5UH United Kingdom

Proposed to be Used
IR DIVISION
Diagnostic devices for use in medical and surgical procedures; needles and instruments for use in medical and surgical procedures; medical and surgical apparatus and instruments.
Trade Marks Journal No: 1961 ,   17/08/2020           Class 10

LTV

4551687   27/04/2020
[International Registration No. : 1533534]
CareFusion 203, Inc.
3750 TORREY VIEW COURT San Diego CA 92130 United States of America
Proposed to be Used
IR DIVISION
Medical ventilators.
4553323   08/04/2020
[International Registration No. : 1537317]
SF Medical Products GmbH
Alexander-Meißner-Str. 58 12526 Berlin Germany

Proposed to be Used

IR DIVISION

Acupuncture needles; medical analytical apparatus for medical purposes; bracelets for medical purposes; sphygmotensiometers; blood testing apparatus; surgical apparatus and instruments; suture needles; surgical cutlery; defibrillators; diagnostic apparatus for medical purposes; drainage tubes for medical purposes; dialyzers; plaster bandages for orthopaedic purposes; belts for medical purposes; mittens for medical use; syringes for injections; injectors for medical purposes; cannulae; catgut; catheters; lancets; compression garments; contraceptives, non-chemical; needles for medical purposes; medical apparatus and instruments; clothing especially for operating rooms; surgical drapes; orthopedic articles; condoms; slings [supporting bandages]; scalpels; probes for medical purposes; syringes for medical purposes; sterile sheets, surgical; stethoscopes; boots for medical purposes; traction apparatus for medical purposes; elastic stockings for surgical purposes; hypodermic syringes; incontinence sheets; vaginal syringes; urological apparatus and instruments; veterinary apparatus and instruments; containers especially made for medical waste; dental apparatus and instruments; thermometers for medical purposes; knives for surgical purposes; cases fitted for medical instruments; bandages, elastic; arch supports for footwear; masks for use by medical personnel; capillary tubes for blood; vaginal specula; apparatus for taking blood; blood collecting tubules; blood collection tubes for medical use; blood collection tubes for surgical use.
SCANTURIAN

Priority claimed from 05/12/2019; Application No. : 88716193 ;United States of America
4553451  29/05/2020
[International Registration No. : 1537746]
Scanlan International, Inc.
One Scanlan Plaza Saint Paul MN 55107 United States of America

Proposed to be Used
IR DIVISION
Surgical instruments; minimally invasive surgical instruments; surgical scissors, forceps, needle holders and shafts.
Priority claimed from 20/12/2019; Application No. : 2019-162240 ;Japan
4556112   13/04/2020
[International Registration No. : 1538474]
RENDS CO., LTD.
1664-15 Kotchashi-Cho, Hanamigawa-Ku, Chiba-Shi Chiba 262-0013 Japan

Proposed to be Used
IR DIVISION
Massage apparatus; sexual activity apparatus, devices and articles.
Priority claimed from 12/05/2020; Application No. : 302020000035476 ;Italy
4556168  18/05/2020
[International Registration No. : 1538695]

Thi Total Healthcare Innovation S.r.l.
Via della Produzione 51-00030 San Cesareo, Roma Italy

Proposed to be Used

IR DIVISION

Protective clothing for medical purposes; sterile clothing for surgical use; surgical headgear and helmets; protective visors for medical use; protective visors for surgical use; antibacterial face masks; face masks for medical purposes; surgical masks; surgical breathing masks; high filter surgical masks; surgical gloves; gloves for medical purposes; inserts for breathing masks for surgical use.
Trade Marks Journal No: 1961,  17/08/2020          Class 10

4556280    11/05/2020
[International Registration No. : 1538575]
BrosMed Medical Co., Ltd.
3F, 15th Building, SMES Venture Park, North Industrial City, Songshan Lake Hi-Tech Industrial Development Zone Dongguan, Guangdong (CN) China

Proposed to be Used
IR DIVISION
Catheters; medical guidewires; medical apparatus and instruments; cannulae; balloon catheters, medical devices; stents; droppers for medical purposes; drainage tubes for medical purposes; hypodermic syringes; surgical apparatus and instruments.
Pyrl

Priority claimed from 14/02/2020; Application No. : 30 2020 206 079 ;Germany
4558185     20/04/2020
[International Registration No. : 1537605]
Gustav Piepenbrink GmbH
Oststraße 36 32051 Herford Germany

Proposed to be Used
IR DIVISION
Benwa balls, being adult sexual aids; medical apparatus for strengthening muscles of the pelvic floor; medical radiation apparatus.
Priority claimed from 28/10/2019; Application No. : UK00003439872 ;United Kingdom
4574652    21/04/2020
[International Registration No. : 1540884]
Creo Medical Ltd
Creo House Unit 2, Beaufort Park, Beaufort Park Way Chepstow NP16 5UH United Kingdom

Proposed to be Used

IR DIVISION
Energy devices for use in medical and surgical procedures; energy devices for providing radiofrequency energy, microwave energy, millimetre wave energy, direct current energy, ultrasound energy, radiofrequency energy, bipolar radiofrequency energy, thermal plasma energy or non-thermal plasma energy for use in medical and surgical procedures; diagnostic devices for use in medical and surgical procedures; needles, catheters and instruments for use in medical and surgical procedures; medical and surgical apparatus and instruments.
NEXSTRIDE

Priority claimed from 25/07/2019; Application No. : 88536793 ;United States of America
4574737    23/01/2020
[International Registration No. : 1541149]
De Oro Devices, Inc.
75 Higuera Street, Suite 120 San Luis Obispo CA 93401 United States of America

Proposed to be Used

IR DIVISION

Medical devices for assisting with and correcting mobility issues, and parts and fittings therefor; surgical devices and apparatus for use in the mobility fields and parts and fittings thereof; medical devices for assisting with walking and mobility; medical device for assisting with a frozen gait; medical devices for attachment to a cane or walker to assist with walking and mobility; medical devices for attachment to a cane or walker to assist with a frozen gait; walking aids for medical purposes.
4576292  15/05/2020
[International Registration No. : 1540508]
Swiss-Tec Global Limited
Kirchstrasse 3 FL-9490 Vaduz Liechtenstein
Proposed to be Used
IR DIVISION
Orthopaedic and medical equipment, in particular lengthening apparatus and extension apparatus for penis enlargement and penis straightening, including in the form of belts.
INOGEN

Priority claimed from 04/10/2019; Application No. : 88642266 ;United States of America
4576446 30/03/2020
[International Registration No. : 1541140]

Inogen, Inc.
326 Bollay Drive Goleta CA 93117 United States of America

Proposed to be Used

IR DIVISION

Oxygen concentrators for medical use; oxygen concentrators for use by patients suffering from chronic obstructive pulmonary disease (COPD) and other respiratory disorders; oxygen masks for medical use; oxygen monitors for medical use; medical ventilators; respiratory masks and nasal interfaces for medical purposes; respiratory masks for artificial respiration; medical ventilator tubing and tubing connectors; patient breathing system comprising a breathing circuit, connections to patient, and ventilator.
4519499 15/04/2020
[International Registration No. : 1528856]
Lianyungang INPU Power Co., Ltd.
Fangshan Industrial Zone, Donghai, Lianyungang City 222000 Jiangsu Province China
Proposed to be Used
IR DIVISION
Lighting apparatus and installations; discharge tubes, electric, for lighting; electric luminaires; germicidal lamps for purifying air; ultraviolet ray lamps, not for medical purposes; luminous tubes for lighting; aquarium lights; lights for automobiles; aquarium heaters; radiators, electric.
IR DIVISION

Air cleaning unit; air purifiers for household purpose; air purifiers; air sterilizers; industrial air purifiers; air purifiers for automobiles; sterilizers for toothbrushes.
Air cleaning unit; air purifiers for household purpose; air purifiers; air sterilizers; industrial air purifiers; air purifiers for automobiles.
Quanzhou Aolaigle Electronic Co., Ltd.
No.40 Fengying Road, Beifeng Community, Beifeng Street, Fengze District, Quanzhou City Fujian Province China

Proposed to be Used

IR DIVISION

Light bulbs; lamps; electric lights for Christmas trees; street lamps; electric torches; diving lights; light-emitting diodes [LED] lighting apparatus; air cooling apparatus; purification installations for sewage.
4536973  11/05/2020

[International Registration No. : 1535023]

FUJIAN JOY SOLAR TECHNOLOGY CORPORATION
Taihua Road, Hi-Tech Industry Development Zone, Licheng District, Quanzhou Fujian China

Proposed to be Used

IR DIVISION
Lamps; refrigerators; lanterns for lighting; heaters for baths; ventilation [air-conditioning] installations and apparatus; hot air apparatus; pipe line cocks [spigots]; solar water heaters; disinfectant apparatus; radiators, electric.
Priority claimed from 11/12/2019; Application No. : 01407610 ;Benelux
4538290    26/04/2020
[International Registration No. : 1535893]
Signify Holding B.V.
High Tech Campus 48 NL-5656 AE Eindhoven Netherlands

Proposed to be Used
IR DIVISION

Apparatus for lighting; lighting fixtures and lighting installations; lamps; light sources [other than for photographic or medical use]; parts of the aforesaid goods.
Trade Marks Journal No: 1961, 17/08/2020  Class 11

4538382  08/04/2020
[International Registration No. : 1536816]

Lu Yun
Room 107, Building 12, No. 37, Chating Village, Jianye District, Nanjing City, Jiangsu Province 210000 China

Proposed to be Used

IR DIVISION

Sitz-baths; bath installations; wash-hand basins [parts of sanitary installations]; wash-hand bowls [parts of sanitary installations]; toilets [water-closets]; toilet bowls; toilets; toilet seats; water flushing installations; heaters for baths.
UVENTIONS

Priority claimed from 14/11/2019; Application No. : 018152398 ;European Union
4553383  12/05/2020
[International Registration No. : 1537569]

UVENTIONS GmbH
Steinhöft 9 20459 Hamburg Germany

Proposed to be Used
IR DIVISION

Disinfectant apparatus; sanitisers (term considered too vague by the International Bureau - Rule 13.2.b) of the Common Regulations); sterilisation, disinfection and decontamination plants (term considered too vague by the International Bureau - Rule 13.2.b) of the Common Regulations); sterilisation, disinfection and decontamination equipment.
DECONBOX

Priority claimed from 15/05/2020; Application No. : 30202000036874 ;Italy
4568520    25/05/2020

[International Registration No. : 1539461]
COMECE S.P.A.
Via Maestri del Lavoro 90 I-48014 CASTEL BOLOGNESE (Ravenna) Italy

Proposed to be Used

IR DIVISION
Sterilizers; steamers for chemical processing; decontamination chambers; sterilization, disinfection and decontamination equipment.
Priority claimed from 28/02/2020; Application No. : 2020-021328 ;Japan
4576440    18/05/2020
[International Registration No. : 1541138]
FUKUDA Tetsuzo
5-319, Hoo-cho 2-chome, Chikusa-ku, Nagoya-shi Aichi 464-0057 Japan

Proposed to be Used
IR DIVISION
Toilet stool units with a washing water squirter.
EVERGRANDE

4417716  01/11/2019

[International Registration No. : 1510260]

EVERGRANDE GROUP CO., LTD.
(Entering Shenzhen Qianhai Commercial Secretary Co., Ltd.), A-201, NO.1 Qianwan First Road, Qianhai Shengang Cooperation Zone, Shenzhen Guangdong China

Address for service in India/Attorney address:
ADITYA & ASSOCIATES
HUBTOWN SOLARIS 121 1ST FLOOR N.S PHADKE MARG OPP. TELI GALI ANDHERI E MUMBAI 400 069

Proposed to be Used

IR DIVISION

Electric vehicles; cars; bicycles; pumps for bicycle tyres; trolleys; sleighs [vehicles]; repair outfits for inner tubes; tyres for vehicle wheels; air vehicles; yachts; safety seats for children, for vehicles.
ContiStreet

4526066   29/04/2020
[International Registration No. : 1532644]
Continental Reifen Deutschland GmbH
Vahrenwalder Str. 9 30165 Hannover Germany
Proposed to be Used
IR DIVISION
Vehicle tires; tyres for motorcycles.
Laurin & Klement

4526084    09/04/2020
[International Registration No. : 1532681]
Škoda Auto a.s.
Tr. Václava Klementa 869 CZ-293 60 Mladá Boleslav Czech Republic

Proposed to be Used
IR DIVISION
Vehicles, vehicles for locomotion by land, water or air.
Hangzhou Tromox Technology Co., Ltd.
Room 503, Block B, No. 525 Xixi Road, Xihu District, Hangzhou City Zhejiang Province China

Proposed to be Used

IR DIVISION
Motorcycles engines; motors, electric, for land vehicles; electric vehicles; motorcycles; bicycles; scooters (vehicles); remote control vehicles, other than toys; driving motors for land vehicles; three-wheeled motor vehicles; self-balancing scooters; mopeds.
HXL

Priority claimed from 06/05/2020; Application No. : 88902814 ;United States of America
4535254   12/05/2020
[International Registration No. : 1535342]

Hendrickson USA, L.L.C.
500 Park Boulevard, Suite 1010 Itasca IL 60143 United States of America

Proposed to be Used
IR DIVISION

Land vehicle parts, namely, wheel ends.
Trade Marks Journal No: 1961, 17/08/2020 Class 12

INFINIUM

Priority claimed from 12/11/2019; Application No. : 018151763 ;European Union
4537441  06/05/2020
[International Registration No. : 1536266]
VALEO SERVICE
70 rue Pleyel F-93200 Saint-Denis France

Proposed to be Used

IR DIVISION
Windshield wipers and components thereof such as windshield wiper brushes, windshield wiper blades, connectors and fastening systems for windshield wiper blades, windshield wiper arms, deflectors; end caps for windshield wiper brushes and accessories thereof; spreaders, fasteners (connectors) for windshield wiper brushes; headlight wipers; windshield wiper blades and blade guards of rubber; rubber-based windshield wiper blades; windshield wiper brushes made of synthetic material.
Priority claimed from 18/10/2019; Application No. : 018140511 ;European Union
4553113    17/04/2020
[International Registration No. : 1534028]
Grimaldi Industri AB
Hovslagargatan 5B, 2nd fl. SE-111 48 Stockholm Sweden

Proposed to be Used

IR DIVISION
Apparatus for locomotion by land; cycles, including pedalacs; cycle cars; tricycles; all-terrain bikes; city bicycles; racing bicycles; rickshaws; machine coupling and transmission components for land vehicles; parts and fittings for the aforesaid goods, included in this class.
4553423   17/04/2020
[International Registration No. : 1537090]
SHANDONG HUASHENG RUBBER CO.,LTD.
Daozhuang Town, Guangrao County, 257300 Dongying City, Shandong Province China
Proposed to be Used
IR DIVISION
Automobile tires; inner tubes of automobile tires; tires for motorcycles; airplane tires; tires, solid, for vehicle wheels; inner tubes for bicycle tyres; pneumatic tires; treads for retreading tires; spikes for tyres; casings for pneumatic tires [tyres].
Priority claimed from 21/02/2020; Application No.: 2020-019411; Japan
4556174 15/04/2020
[International Registration No.: 1538584]
SHIMANO INC.
3-77, Oimatsu-cho, Sakai-ku, Sakai City Osaka 590-8577 Japan

Proposed to be Used

IR DIVISION

Bicycles, including electric bicycles; parts, fittings and accessories for bicycles, including electric bicycles, namely, hubs, internal gear hubs, bicycle hub which contains dynamo inside, bicycle hub which contains bicycle power meter inside, hub quick release levers, hub quick release devices, axles of hubs, gear release levers, gear shift levers, gear shifting apparatus, derailleurs, chain guides, freewheels, sprockets, pulleys adapted for use with bicycles, chains, shift cables, cranks, crank which contains bicycle power meter inside, crank sets, front chain wheels, pedals, pedal which contains bicycle power meter inside, bicycle pedal cleats, toe clips, brake levers, brakes, brake cables, brake shoes, rims, brake rotors, brake pads, wheels, tires, inner tubes, spokes, spoke clips, bottom brackets, seat pillars, head parts for frame-fork assembly, suspensions, handlebars, handlebar stems, grips for handlebars, bar ends, seat posts, saddles, gear position indicators for bicycles, electric motors for bicycles, switches for bicycles.
Priority claimed from 14/10/2019; Application No. : 88653812 ;United States of America
4523567    09/04/2020
[International Registration No. : 1530124]
Mejuri Inc.
18C Mowat Avenue Toronto ON M6K3E8 Canada
Proposed to be Used
IR DIVISION
Cuff links; Tie clips; Watches.
SHISHI XINJIA ELECTRONICS CO., LTD  
NO.218 Jinyi Road, Baogai Technology Industrial Zone, Shishi City Fujian China  
Proposed to be Used  
IR DIVISION  
Clocks; wristwatches; chronographs [watches]; clocks and watches, electric; watches; alarm clocks; boxes for timepieces; speaking alarm clock; stopwatches.
RING SOLAR

4548160  24/04/2020

[International Registration No. : 1537634]

CITIZEN TOKEI KABUSHIKI KAISHA also trading as CITIZEN WATCH CO., LTD.
1-12, 6-chome, Tanashi-cho, Nishi-tokyo-shi Tokyo Japan

Proposed to be Used
IR DIVISION
Watches, clocks and parts and fittings thereof.
HERMES H08

Priority claimed from 31/10/2019; Application No. : 4595258 ;France
4553361   27/04/2020

[International Registration No. : 1537210]
HERMES INTERNATIONAL
24 rue du Faubourg Saint-Honoré F-75008 PARIS France

Proposed to be Used

IR DIVISION
Precious metals and their alloys, precious stones, jewelry, costume jewelry, necklaces (jewelry), long necklaces (jewelry),
chokers (jewelry), bracelets (jewelry), rings (jewelry), earrings (jewelry), pendants (jewelry), brooches (jewelry), badges
(jewelry), cuff links (jewelry), medals (jewelry), medallions (jewelry), charms (jewelry), jewelry for the head, jewelry for the
body, jewelry for the hands, tie clips, tie pins, chains (jewelry), boxes of precious metals, jewelry cases (caskets), boxes
for watches not of precious metal, horological and chronometric instruments, watches and structural parts thereof,
chronographs (watches), chronometers, wristwatches, clocks, pendulums (clocks), small clocks, watch bands, clasps for
watches, dials for watches, watch cases, watch chains, movements for timepieces, cases for timepieces, presentation
cases for jewelry, presentation cases for timepieces, novelty key rings.
Priority claimed from 14/11/2019; Application No. : 745576 ;Switzerland
4568756  14/04/2020
[International Registration No. : 1540182]
Sowind SA
Place Girardet 1 CH-2301 La Chaux-de-Fonds Switzerland

Proposed to be Used
IR DIVISION
Cl.14; Timepieces and chronometric instruments and their parts; jewelry; precious stones; cuff links; tie pins; jewelry cases [caskets]; boxes of precious metal; key rings [trinkets or fobs]; presentation cases for timepieces; time measuring instruments.
ULTIMUS

Priority claimed from 04/11/2019; Application No. : 30 2019 024 970 ;Germany
4526116  08/04/2020
[International Registration No. : 1532835]
Merck KGaA
Frankfurter Str. 250 64293 Darmstadt Germany

Proposed to be Used
IR DIVISION
Plastic film for holding and processing liquids for biological and pharmaceutical industries; bags of plastic for holding and processing liquids for biological and pharmaceutical industries.
**AVANTFORTE**

Priority claimed from 20/12/2019; Application No. : 018169667 ;European Union 4529228 24/04/2020

[International Registration No. : 1532124]

Stora Enso Oyj
Kanavaranla 1 FI-00160 Helsinki Finland

**Proposed to be Used**

IR DIVISION

Paper and cardboard; industrial paper and cardboard; corrugated paperboard; fluting paper (corrugating medium); packaging materials made of cardboard; containerboard; liquid packaging board.
Priority claimed from 05/03/2020; Application No. : 2020-024188 ;Japan
4537429  16/04/2020
[International Registration No. : 1536409]
MITSUBISHI PAPER MILLS LIMITED
10-14, Ryogoku 2-chome, Sumida-ku Tokyo 130-0026 Japan

Proposed to be Used
IR DIVISION
Paper and cardboard; containers of paper, for packaging.
Priority claimed from 21/04/2020; Application No. : 88881196 ;United States of America
4526064  22/04/2020
[International Registration No. : 1532551]
Rogers Corporation
2225 West Chandler Boulevard Chandler AZ 85224 United States of America

Proposed to be Used
IR DIVISION
Microporous plastic material, namely, microporous plastic foams, in sheet, roll and semi-finished form for use in the further manufacture of various products; microporous plastic material in sheet or roll form.
Guangzhou Dicallo Co., Ltd
No.8th Fenghu Road, Fenghuang Village, Huadong Town, Huadu District, Guangzhou 510000 Guangdong Province China

Proposed to be Used
IR DIVISION

Wallets; handbags; backpacks; briefcases; travelling bags (cases); travelling trunks; school bags; key cases (leather); bags for sports.
4533864  09/04/2020
[International Registration No. : 1531149]
CONCERIA NUVOLARI S. R. L.
Via Campania 3 I-63833 Montegiorgio Italy

Proposed to be Used

IR DIVISION

Kid; leather board; cases of leather or leather board; bands of leather; shoulder belts [straps] of leather; imitation leather belts; leather straps for luggage; shoulder belts; leather laces; leather straps; unworked or semi-worked leather; leather for harnesses; leather for footwear; card cases of imitation leather; card cases of leather; labels of leather; leather laces; moleskin [imitation of leather]; sheets of leather for use in manufacturing processes; casings, of leather, for springs; trimmings of leather for furniture; harness fittings; imitation leather; chin straps of leather; manufactured and semi-manufactured skins and hides; leather and imitations of leather; polyurethane leather; leather for furniture; leather sold in bulk; animal skins; cattle skins; curried skins; chamois leather other than for cleaning purposes; furs [animal skins]; skins sold in bulk; imitation animal skin; semi-worked skins; document cases of leather; containers of leather for industrial packaging; furniture coverings of leather; boxes of leather or leather board; boxes of leather; artificial leather hat boxes; leather butt hides; imitation leather sold in bulk; suitcases, handbags, briefcases and other object-carriers.
Trade Marks Journal No: 1961 ,  17/08/2020          Class 18

HERMES DELLA CAVALLERIA

Priority claimed from 10/11/2019; Application No. : 4597700 ;France
4537021    27/04/2020
[International Registration No. : 1536076]
HERMES INTERNATIONAL
24 rue du Faubourg Saint-Honoré F-75008 PARIS France

Proposed to be Used
IR DIVISION
Handbags, rucksacks, traveling bags, briefcases, pocket wallets, purses, card cases (notecases), key cases (leatherware),
traveling sets (empty), pouches intended to hold toilet products (empty), pouches (evening handbags), leather pouches.
GYRONOZZLE

Priority claimed from 09/10/2018; Application No. : 017966391 ;European Union
4511535 07/04/2020
[International Registration No. : 1473501]
Refractory Intellectual Property GmbH & Co. KG
Wienerbergstr. 11 A-1100 Wien AT

Proposed to be Used

IR DIVISION

Building and construction materials, not of metal; refractory building and construction materials, not of metal; refractory ceramic masses; refractory workpieces of ceramic [building materials]; refractory shapes (not of metal) for use as building materials; refractory mixtures of ceramic [building materials]; refractory building materials of ceramics, including composite building materials; refractory cement, refractory mortar (not of metal), fire burrs (not of metal); refractory furnace linings, not of metal; silos, not of metal; parts and accessories for all the aforesaid goods, included in this class; parts and accessories for all the aforesaid goods, included in this class.
Trade Marks Journal No: 1961, 17/08/2020  Class 19

Priority claimed from 11/05/2020; Application No. : 302020000035362 ;Italy
4537194  12/05/2020
[International Registration No. : 1536241]

GOLD ART CERAMICA S.P.A.
Via Giardini Nord 231/233 Frazione Montebello I-41026 PAVULLO NEL FRIGNANO (MO) Italy

Proposed to be Used

IR DIVISION
Building stone; paving stones; wall tiles, not of metal, for building; ceramic tiles for flooring and lining; floor tiles of wood;
ceramic tiles; floor tiles, not of metal; wall tiles, not of metal; tile floorings, not of metal; paving stones of terracotta;
cladding, not of metal, for building; wood panelling; non-metal wainscotting; glazed ceramic tiles; wooden flooring;
refractory construction materials, not of metal.
Priority claimed from 04/11/2019; Application No. : 4595838 ;France
4535431    23/04/2020
[International Registration No. : 1534674]
FBD INTERNATIONAL
Immeuble le Dôme, 5 rue de la Haye, Roissy Pôle Aéroport F-93290 Tremblay-en-France France

Proposed to be Used

IR DIVISION
Furniture; mirrors; picture frames; works of art made of wood, wax, plaster or plastic materials; coat hangers; chests of
drawers; cushions; shelves; packaging containers of plastic; armchairs; seats; bedding except linen; mattresses; plate racs; boxes of wood or plastic.
Priority claimed from 26/11/2019; Application No. : 42611388 ;China
4535652  22/04/2020
[International Registration No. : 1531024]
Zhejiang Tearture Furniture Co., Ltd
No.1 Yunsong Road, Wood-carving Industrial Area of Dongyang, Economic Development Zone, Liushi Street, Dongyang Town, Jinghua
City ZheJiang Province China

Proposed to be Used

IR DIVISION

Library shelves; book rests [furniture]; partitions of wood for furniture; chairs [seats]; sideboards; office furniture; filing cabinets; chaise longues; coatstands; clothes hangers; armchairs; screens [furniture]; dressing tables; bookcases; wardrobes; beds; desks; furniture; counters [tables]; tables; sofas; showcases [furniture]; writing desks; flower-stands [furniture]; stools.
Beijing songtiancheng Technology Co., Ltd.
Yan Dong Lu Bei, Yan Cun Zhen, Fangshan District 102412 Beijing City China

Proposed to be Used

IR DIVISION

Non metal ball valve; collars, not of metal, for fastening pipes; water-pipe valves of plastic; drain traps [valves] of plastic; winding spools, not of metal, non-mechanical, for flexible hoses; plastic valve (non machine parts); clips, not of metal, for cables and pipes; reels, not of metal, non-mechanical, for flexible hoses; edgings of plastic for furniture; coathooks, not of metal.
Priority claimed from 24/01/2020; Application No.: 30 2020 101 045; Germany
4555046  22/05/2020
[International Registration No.: 1538850]
Riensch & Held GmbH & Co. KG
Hans-Duncker-Straße 1 21035 Hamburg Germany
Proposed to be Used
IR DIVISION
Filters for household purposes, in particular tea filters and coffee filters (included in this class); household and kitchen utensils; tableware, cookware and containers, in particular drinking vessels, glasses, cups, jugs.
4574764   11/05/2020
[International Registration No. : 1541062]
BIODEGRADABLE PACKAGING FOR ENVIRONMENT PUBLIC COMPANY LIMITED
46/151 Nuanchan Road, Nuanchan Sub-district, Bungkum District 10230 Bangkok Thailand

Proposed to be Used
IR DIVISION
Drinking straws; bowls; sauce cups; heat-insulated plates for household use; serving trays; beverage glasses; paper cups; drinking glasses; paper bowls; compartment food trays; slotted spoons; kitchen containers; paper plates; heat-insulated dishes for household use; basting spoons.
GreenScreen Sea-Tex

4513470  02/04/2020

[International Registration No. : 1504533]

Hunter Douglas Industries Switzerland GmbH
Adligenswilerstrasse 37 CH-6006 Luzern Switzerland

Proposed to be Used

IR DIVISION

Curtains made of textile material and/or of glass fibers for interior and exterior use; curtains made of textile fibers and/or of plastic and/or of glass, including folding curtains, roll shutters and panel curtains; fabrics of glass fibers and of plastic materials for textile use; textile materials (fabrics or non-woven fabrics) for horizontal blinds, vertical blinds, Venetian blinds, roll-up blinds, awnings, blinds, curtains, pleated blinds, roll-up curtains, panel curtains, folded curtains, visual and solar protection devices.
GLIDE STEP

Priority claimed from 29/10/2019; Application No. : 88672789 ;United States of America

4368655  04/11/2019

[International Registration No. : 1501823]

SKECHERS U.S.A., INC. II
228 Manhattan Beach Blvd. Manhattan Beach CA 90266 United States of America

Address for service in India/Attorney address:
AZB & PARTNERS
AZB HOUSE, PENINSULA CORPORATE PARK, GANPATRAO KADAM MARG, LOWER PAREL (WEST), MUMBAI 400013.

Proposed to be Used
IR DIVISION
Footwear.
Priority claimed from 21/10/2019; Application No.: 88661873; United States of America

Concordia Investment Partners, LLC
4924 W Waters Avenue Tampa FL 33634 United States of America

Proposed to be Used
IR DIVISION
T-shirts, shirts, wrist bands as clothing, and headwear.
4535319  11/05/2020

[International Registration No. : 1535268]

Fujian Quanzhou Nanqi Shoes Co., Ltd.
No.77 Futai Road, Economic & Technological Development Zone, Quanzhou City Fujian Province China

Proposed to be Used

IR DIVISION

Clothing; layettes [clothing]; swimsuits; waterproof clothing; hats; hosiery; shoes; football boots; gloves [clothing]; neckties.
4535533  11/05/2020
[International Registration No. : 1534768]
Arneplant S.L.
Parque Empresarial La Maja, Calle Cosme García 1-3, E-26580 Arnedo, La Rioja Spain
Proposed to be Used
IR DIVISION
Inner soles; insoles [for shoes and boots]; insoles for footwear.
4535728  11/05/2020
[International Registration No. : 1315057]
Shanghai Jiahan Industrial Co., Ltd.
Room 1403, No. 985 Tanggu Road, Zhabei District Shanghai China

Proposed to be Used
IR DIVISION
Clothing; ready-made clothing; footwear; trousers; hats; hosiery; gloves [clothing]; scarfs.
David Meets Goliath

4535834  24/04/2020

[International Registration No. : 1535521]

Palande Vinay
10 rue des Tertres F-92220 Bagneux France

Proposed to be Used
IR DIVISION
Clothing.
4538627  11/05/2020
[International Registration No. : 1534849]
Guangdong Breath Walker Health Technology Co., Ltd
Room 1401, No.45 East Houjie Avenue, Houjie Town, Dongguan City Guangdong Province China
Proposed to be Used
IR DIVISION
Clothing; sandals; shoes; sports shoes; caps being headwear; hosiery; scarves; belts [clothing].
4551224  27/04/2020
[International Registration No. : 1533470]
Anhui Gaofan E-commerce Co., Ltd
The 13th Floor of Building F4, Phase II, Innovation Industrial Park, 2800 Innovation Avenue, High-tech Zone, Hefei City 230001 Anhui Province China

Proposed to be Used
IR DIVISION
Clothing; down garments; shoes; hosiery; headgear for wear; layettes [clothing]; scarves; shower caps; girdles; gloves [clothing].
TREE DASHER

Priority claimed from 11/12/2019; Application No. : 88723720 ;United States of America
4551317  01/05/2020
[International Registration No. : 1533730]
ALLBIRDS, INC.
730 Montgomery Street San Francisco CA 94111 United States of America

Proposed to be Used
IR DIVISION
Footwear.
Trade Marks Journal No: 1961, 17/08/2020
Class 25

TrueSense

Priority claimed from 18/10/2019; Application No. : 30 2019 023 853 ;Germany
4551702 17/04/2020
[International Registration No. : 1533563]
Fußkomplizen GmbH
Wolfsbusch 8 53773 Hennef Germany

Proposed to be Used
IR DIVISION

Footwear, namely barefoot shoes and soles for barefoot shoes.
Breath Walker

4553055  11/05/2020
[International Registration No. : 1534280]
Guangdong Breath Walker Health Technology Co., Ltd
Room 1401, No. 45 East Houjie Avenue, Houjie Town, Dongguan City Guangdong Province China
Proposed to be Used
IR DIVISION
Clothing; sandals; shoes; sports shoes; caps being headwear; hosiery; scarves; belts [clothing].
Nan 'an Triumphal Wolf Clothes Co., Ltd
Linban Village, Meishan Town, Nan 'an City, Quanzhou City 362300 Fujian Province China

Proposed to be Used

IR DIVISION

Clothing; soccer shoes; shoes; socks; gloves (clothing); necktie; belt.
Priority claimed from 04/11/2019; Application No. : 88679637 ;United States of America
4526032 13/04/2020
[International Registration No. : 1532534]
Bananagrams, Inc.
845 Allens Avenue Providence RI 02905 United States of America
Proposed to be Used
IR DIVISION
Toys and games, namely, a game featuring tiles and cards.
Trade Marks Journal No: 1961,  17/08/2020   Class 28

4526267    29/04/2020
[International Registration No. : 1533100]

Shishi Kaidong Sports Goods Co., Ltd.
3/F, No.35 Maolin Road, Linbian Community, Hubin Street, Shishi City, Quanzhou City 362700 Fujian Province China

Proposed to be Used

KAILITE

IR DIVISION

Body-building apparatus; shuttlecocks; wrist guards [sports articles]; balls for games; tennis rackets; badminton rackets; badminton nets; head covers for badminton rackets; grip bands for badminton rackets; machines for physical exercises.
Proposed to be Used

IR DIVISION

Combination anagram and crossword puzzle word game utilizing large size playing components playable on any flat surface.
4548246  22/04/2020
[International Registration No. : 1537782]
Funkit World Limited
The Old Grain Store, Adsdean Farm, Funtington, Nr. Chichester West Sussex PO18 9DN United Kingdom
Proposed to be Used
IR DIVISION
Toys.
BATTISTA

Priority claimed from 31/10/2019; Application No. : 018144819 ; European Union

4551275  30/04/2020

[International Registration No. : 1533884]

PININFARINA S.p.A.
Via Raimondo Montecuccoli 9 I-10121 Torino Italy

Proposed to be Used

IR DIVISION

Toy cars; scale model vehicles; radio controlled toy model cars; kits of parts [sold complete] for making toy model cars; tricycles for infants [toys]; games; toys; sporting articles and equipment.
Proposed to be Used

IR DIVISION

Fruits, vegetables, and fruit and vegetable products, all for use with blenders, namely, freeze-dried fruits, freeze-dried vegetables, fruit and vegetable granules for use in prepared meals or food, fruit chips, fruit conserves, fruit preserves, preserved fruit, fruit-based snack food, bagged cut fruit, bagged sliced fruit, candied fruit, crystallized fruit, crystallized fruits, dehydrated fruit snacks, dried fruit and vegetables, dried fruit mixes, dried fruit-based snacks, dried fruits, dried fruits in powder form, organic dehydrated fruit snacks, preserved fruit and vegetables, preserved fruits and vegetables, processed fruit, processed fruits, processed citrus fruit, processed vegetables and fruits, snack mix consisting of dehydrated fruit and processed nuts.
4537186 13/05/2020

[International Registration No. : 1536421]
The Good Drink Company Limited
1 Premier Corporate Park, Soi Premier 2, Srinakarin Road, Nongbon, Prawet, Bangkok Thailand

Proposed to be Used

IR DIVISION
Coffee based beverages; Strong coffee; Roasted ground coffee; Roasted coffee beans; Nitro coffee; Cold brew coffee;
Sparkling coffee beverages; Carbonated coffee; Canned instant coffee; Instant coffee in form of liquid; Canned coffee;
Instant coffee beverages; Coffee beverages; Instant coffee; Instant processed coffee; Strong instant coffee.
Firetree Chocolate Ltd
3 Holkham Road, Orton Southgate Peterborough PE2 6TE United Kingdom

Proposed to be Used
IR DIVISION
Chocolate; cocoa; confectionery.
Priority claimed from 16/12/2019; Application No. : 2057629 ;Australia
4522857   20/04/2020
[International Registration No. : 1530191]
Koala Cherries Pty Ltd
6457 Maroondah Highway Yarck VIC 3719 Australia

Proposed to be Used
IR DIVISION
Fresh cherries; unprocessed cherries.
4523217  28/04/2020
[International Registration No. : 1411638]
MERCADONA, S.A.
Valencia, 5 E-46016 Tavernes Blanques (Valencia) Spain
Proposed to be Used
IR DIVISION
Animal foodstuffs.
COSABODY

4523400  10/04/2020
[International Registration No. : 1530254]
Elanco US inc.
2500 Innovation Way Greenfield IN 46140 US

Proposed to be Used
IR DIVISION
Animal feed.
Priority claimed from 16/12/2019; Application No. : 2057631 ;Australia
4523590   20/04/2020
[International Registration No. : 1530078]
Koala Cherries Pty Ltd
6457 Maroondah Highway Yarck VIC 3719 Australia
Proposed to be Used
IR DIVISION
Fresh cherries; unprocessed cherries.
Priority claimed from 16/12/2019; Application No. : 2057628 ;Australia 4523607  22/04/2020
[International Registration No. : 1530178]
Koala Cherries Pty Ltd
6457 Maroondah Highway Yarck VIC 3719 Australia

Proposed to be Used
IR DIVISION
Unprocessed cherries; fresh cherries.
Priority claimed from 16/12/2019; Application No. : 2057633 ;Australia 4523615 22/04/2020
[International Registration No. : 1530152]
Koala Cherries Pty Ltd
6457 Maroondah Highway Yarck VIC 3719 Australia

Proposed to be Used
IR DIVISION
Fresh cherries; unprocessed cherries.
osuisse

4399162 07/11/2019
[International Registration No.: 1506505]
OSUISSE AG
Albisblick 13 CH-6319 Allenwinden Switzerland
Address for service in India/Attorney address:
LALL & SETHI
D-17, South Extension Part II, New Delhi 110049, India

Proposed to be Used
IR DIVISION
Beers; mineral and aerated waters and other non-alcoholic beverages; beverages based on fruit and fruit juices; syrups and other preparations for making beverages; all the aforesaid goods are of Swiss origin.
The Amazing Global Drinking Company (Thailand) Company Limited
105 Moo 6, Nong Hong, Phan Thong 20160 Chon Buri Thailand

Proposed to be Used
IR DIVISION
Beverages consisting of a blend of vegetable juices; beverages consisting of a blend of fruit juices; energy drinks; sparkling water; drinking water; fruit juices with vitamins; fruit smoothies; beverages consisting of a blend of fruit and vegetable juices; vegetable juices [beverages]; fruit juices; cola beverages; beverages consisting of a blend of fruit juices and vitamins; cola drinks; colas [soft drinks].
4557867 07/04/2020
[International Registration No. : 1262537]
FONTI ALTA VALLE PO S.P.A.
Via Roma, 61 I-12034 PAESANA (CN) Italy
Proposed to be Used
IR DIVISION
Cl.32; Mineral water; sparkling water; non-alcoholic beverages; fruit drinks; mixed fruit juices; syrups for beverages.
Trade Marks Journal No: 1961, 17/08/2020  Class 32

Rawel

4568749  17/04/2020
[International Registration No. : 1539553]
Korea beauty & Health Care co.,Ltd
7th floor, 572, Cheonho-daero Gwangjin-gu, Seoul Republic of Korea

Proposed to be Used
IR DIVISION
Beverages containing nut extracts; fruit drinks and fruit juices; mineral waters; preparations for making effervescent beverages; non-alcoholic fermented beverage; concentrates and syrups used in the preparation of soft drinks; energy drink; non-alcoholic beverages; vegetable extracts for beverages; powders for beverages; ginseng extracts for beverages; preparations for beverages; non-alcoholic essences for making beverages; non-alcoholic beverages containing coconut oil.
Priority claimed from 23/03/2020; Application No. : 018213417 ;European Union
4526124  20/04/2020
[International Registration No. : 1532892]
Cooperative Agricole Viti-Frutticoltori Italiani Riuniti Organizzati S.c.A. in breve C.A.V.I.R.O. S.c.A.
Via Convertite 12 I-48018 Faenza (RA) Italy

Proposed to be Used
IR DIVISION
Wine.
Priority claimed from 28/10/2019; Application No. : 2019-137569 ;Japan
4552989  16/04/2020
[International Registration No. : 1537103]
EXTAGE Co., LTD
12-5 Oroshimachi Kamata, Fukushima-shi Fukushima 960-0102 Japan
Proposed to be Used
IR DIVISION
Whisky; distilled spirits.
Priority claimed from 25/11/2019; Application No. : 4601916 ;France
4556208  19/05/2020
[International Registration No. : 1538706]
Rum Enterprise
65-67 avenue de la Grande Armée F-75116 Paris France

Proposed to be Used
IR DIVISION
Rum.
Priority claimed from 08/10/2019; Application No. : 078886 ;Jamaica
4507777 07/04/2020
[International Registration No. : 1514967]
Rothmans of Pall Mall Limited
Route de France 17 CH-2926 Boncourt Switzerland

Proposed to be Used

IR DIVISION
Cigarettes; raw or manufactured tobacco; tobacco products; tobacco substitutes (other than for medical use); cigars, cigarillos; lighters; matches; smokers’ articles; cigarette paper, cigarette tubes, cigarette filters; pocket apparatus for rolling cigarettes; hand-held machines for injecting tobacco into paper tubes; electronic cigarettes; liquids for electronic cigarettes; tobacco products for the purpose of being heated.
Priority claimed from 08/10/2019; Application No. : 078888 ;Jamaica 4507829 07/04/2020
[International Registration No. : 1514974]
Rothmans of Pall Mall Limited
Route de France 17 CH-2926 Boncourt Switzerland

Proposed to be Used

IR DIVISION
Cigarettes; raw or manufactured tobacco; tobacco products; tobacco substitutes (other than for medical use); cigars, cigarillos; lighters; matches; smokers’ articles; cigarette paper, cigarette tubes, cigarette filters; pocket apparatus for rolling cigarettes; hand-held machines for injecting tobacco into paper tubes; electronic cigarettes; liquids for electronic cigarettes; tobacco products for the purpose of being heated.
4559388    28/04/2020
[International Registration No. : 1537753]
China Tobacco Jiangsu Industrial Co., Ltd.
No. 406-3 Zhongshan North Road, Nanjing 210011 Jiangsu China

Proposed to be Used
IR DIVISION
Cigarettes; tobacco; cigarette cases; matches; lighters for smokers; cigarette paper; cigarette filters; flavorings, other than essential oils, for tobacco; electronic cigarettes; liquid solutions for use in electronic cigarettes.